

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/34481/2025	M/S. ANKITA GRAPHICS PVT. LTD. VS	PRASANTA KUMAR JENA VS	// ()	
2	D-BLAPL/25996/2025	COLLECTOR, CUTTACK CUM CHAIRMAN DISTRICT PURCHASE COMMITTEE SAMAGRA SIKSHYA, CUTTACK SIBA PRASAD SENAPATI VS	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /165 /2024 () //	AOD2024000001C202500163
3	D-BLAPL/25998/2025	STATE OF ODISHA SINIPINI SANATANA REDDY @ S. SANATANA REDDY	KAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /209 /2025 () //	AOR20220001558C202500168
4	D-BLAPL/26000/2025	STATE OF ODISHA GANANATH DHAL VS	BIKASH KUMAR PRADHAN VS	DEOGARH /342 /2025 () //	AOR20220002993C202500009
5	D-BLAPL/26007/2025	STATE OF ODISHA KALIA @ MANAS PARIDA VS	JAYADEBA BEHERA VS	CHANDAPUR /106 /2025 () //	
6	D-BLAPL/26010/2025	STATE OF ODISHA RATIKANTA MALIK VS	RAMAKANTA PANDA VS	// () //	AOD20240000348C202500028
7	D-BLAPL/26012/2025	STATE OF ODISHA BIBEKANANDA BISWAL @ BIBAN VS	SUBHANKAR DAS VS	MAHILA P.S. BUXIBAZAR /3 /1999 () //	
8	D-BLAPL/26017/2025	STATE OF ODISHA JAYA SHANKAR JAGAT VS	BIKRAM CHANDRA GHADAI VS	JONK /164 /2025 () //	
9	D-BLAPL/26018/2025	STATE OF ODISHA SURYAKANTA KHATUA VS	REENA NAYAK VS	KHUNTUNI /33 /2023 () //	
10	D-BLAPL/26020/2025	STATE OF ODISHA BASANTI DIGAL VS	MAHES DAS VS	KOTINANDA /293 /2025 () //	
11	D-BLAPL/26023/2025	STATE OF ODISHA NAYANI SAHANI VS	MAHES DAS VS	KOTINANDA /293 /2025 () //	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/26025/2025	RAJ KISHORE NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /462 /2025 () //	
13	D-BLAPL/26026/2025	PADMABATI DIGAL VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /293 /2025 () //	
14	D-BLAPL/26027/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //	
15	D-BLAPL/26029/2025	REKHA MAHANANDA VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /293 /2025 () //	
16	D-BLAPL/26030/2025	BIKRAM MALIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PATTAMUNDAI RURAL PS /267 /2025 () //	
17	D-BLAPL/26031/2025	TUNA SETHI @ RUNA SETHI VS STATE OF ODISHA	MAHES DAS VS	KOTINANDA /293 /2025 () //	
18	D-BLAPL/26033/2025	MIRIYAL MALI @ M.MALI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /405 /2024 () //	AOR20220001631C202500230
19	D-BLAPL/26034/2025	BHARAT PATRO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /171 /2025 () //	AOR20220001631C202500229
20	D-BLAPL/26036/2025	KANHA BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /49 /2025 () //	AOR20220001487C202500061
21	D-BLAPL/26041/2025	TUTU BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	K.NUAGOAN /120 /2025 () //	
22	D-BLAPL/26042/2025	PADMAN SINHA VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /111 /2025 () //	
23	D-BLAPL/26044/2025	SAGAR NAHAK	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /570 /2025	AOR20220001631C202500227

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
24	D-BLAPL/26045/2025	STATE OF ODISHA BHABANI SHANKAR SAHU	SOUBHAGYA KUMAR DASH	KODALA /503 /2025	AOR20220001631C202500228
		VS	VS	()	
25	D-BLAPL/26046/2025	STATE OF ODISHA SURAJ KHAN	GYANA RANJAN MAHAPATRA	NEMALO /133 /2025	
		VS	VS	()	
26	D-BLAPL/26047/2025	STATE OF ODISHA BHAGABAN PRADHAN	RAJESH KUMAR MAHAPATRA	POLASARA PS /314 /2025	AOR20220001639C202500020
		VS	VS	()	
27	D-BLAPL/26048/2025	STATE OF ODISHA JALANDHAR @ JALANDHOR MALLICK	PRAHALLAD SAHU	KHAJURIPADA /32 /2025	
		VS	VS	()	
28	D-BLAPL/26051/2025	STATE OF ODISHA JATRA SABAR	BIRAJA PRASANNA DAS	GUNUPUR /278 /2024	
		VS	VS	()	
29	D-BLAPL/26052/2025	STATE OF ODISHA AMZAD KHAN	AJAYA KUMAR ROUT	SPL.TASK FORCE /23 /2022	
		VS	VS	()	
30	D-BLAPL/26055/2025	STATE OF ODISHA GANGADHAR PATRA	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
31	D-BLAPL/26061/2025	STATE OF ODISHA LITUNA JENA @ CHHUAPUA	RAMESH CHANDRA OJHA	NIKIRAI /222 /2024	
		VS	VS	()	
32	D-BLAPL/26064/2025	STATE OF ODISHA BHASKAR BHOI	RABI NARAYAN MISHRA	BALIPATNA /55 /2025	
		VS	VS	()	
33	D-BLAPL/26065/2025	STATE OF ODISHA PAHANA ORAM	DEVASHIS PANDA	JHIRPANI P.S. /101 /2022	
		VS	VS	()	
34	D-BLAPL/26066/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA @ MALINGA	PARTHA SARATHI DAS	POLASARA PS /342 /2025	AOD20240000364C202500145
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/26070/2025	STATE OF ODISHA SIPU @ BISWANATH KISAN VS	KULDEEP MOHANTY VS	// KHAMAR /300 /2025 ()	AOD20240000012C202500183
36	D-BLAPL/26080/2025	STATE OF ODISHA RAHUL KHASLA @ KHOSLA @ HADI VS	DIGAMBAR SETHI VS	// KAKIRIGUMMA /49 /2025 ()	
37	D-BLAPL/26083/2025	STATE OF ODISHA SANGRAM DALAPATI VS	AKSHAYA KUMAR SUBUDHI VS	// BHANJANAGAR /232 /2025 ()	AOR20230001015C202500003
38	D-BLAPL/26085/2025	STATE OF ODISHA RAJAN SINGH VS	SIDHARTHA MISHRA VS	// /0 ()	
39	D-BLAPL/26086/2025	STATE OF ODISHA RAJI @ RAJENDRA PRASAD SWAIN VS	BISWA KUMAR MISHRA VS	// SURADA /177 /2023 ()	
40	D-BLAPL/26087/2025	STATE OF ODISHA BABLU YADAV @ BABULA YADAV VS	SIDHARTHA MISHRA VS	// /0 ()	
41	D-BLAPL/26094/2025	STATE OF ODISHA TIKILI JENA VS	RAMESH CHANDRA OJHA VS	// NIKIRAI /222 /2024 ()	
42	D-BLAPL/26097/2025	STATE OF ODISHA ARUN NAHAK VS	SANJIB MOHANTY VS	// DARINGBADI /21 /2025 ()	AOR20220001611C202500137
43	D-BLAPL/26098/2025	STATE OF ODISHA ABDA KHATOON VS	AKSHAYA KUMAR SUBUDHI VS	// // ()	AOR20230001015C202500004
44	D-BLAPL/26107/2025	UNION OF INDIA SARTIKA PALIA @ KARTIKA VS	AMITAV TRIPATHY VS	// GOCHHAPADA /164 /2024 ()	
45	D-BLAPL/26112/2025	STATE OF ODISHA KULDEEP @ KULDEEP MISHRA VS	MANAS KUMAR CHAND VS	// /0 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
46	D-BLAPL/26118/2025	RAMJEE PRASAD GUPTA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //	
47	D-BLAPL/26119/2025	SONALI MUKHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /380 /2025 () //	
48	D-BLAPL/26121/2025	TARANI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /218 /2025 () //	AOR20220001487C202500064
49	D-BLAPL/26123/2025	MUKESH SEN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /164 /2025 () //	
50	D-BLAPL/26124/2025	RAVI BINZADE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //	
51	D-BLAPL/26125/2025	SUDARSAN @ SUDARSHAN BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /39 /2025 () //	
52	D-BLAPL/26137/2025	LALU GANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUDULIPODA /59 /2025 () //	
53	D-BLAPL/26140/2025	SURAJ MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /378 /2025 () //	
54	D-BLAPL/26141/2025	FIROJ KHAN @ KOYES VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	AOR20220001245C202500049
55	D-BLAPL/26146/2025	ASHISH MAHANANDA @ GUDU MAHANAND VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BAREIPALI /172 /2023 () //	
56	D-BLAPL/26149/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	PRATIK NAYAK VS	BHARATPUR PS /329 /2025 () //	
57	D-BLAPL/26152/2025	ISWAR MAHALIK	SK. ZAFARULLA	Bamapada (Industrial Area) /5 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/26153/2025	SUDARSAN PANIKA @ SUDARSHAN PANIKA	SURYAKANTA DWIBEDI	TUREIKELA /209 /2025	AOR20220001245C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/26154/2025	KHALLI SAHU	ARIJEET MISHRA	K.NUAGAON /272 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/26163/2025	BIJU NAYAK	MAHES DAS	BALLIGUDA /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/26167/2025	AJAY KUMAR	ALOK KUMAR PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/26168/2025	KUNA SWAIN @ JENA	LAMBODOR ACHARI	BHANJANAGAR /276 /2025	AOR20220001563C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/26170/2025	JITU @ JITENDRA PATRA	SATYA NARAYAN MISHRA 4	SABARANG /41 /2025	AOR20220001615C202500176
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/26171/2025	ARJUN PRADHAN	ARIJEET MISHRA	KEONJHAR TOWN /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/26173/2025	MANOJ BIRA	JUGALA KISHORE PANDA	GOPALPUR /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/26175/2025	RADHA KRISHNA KHEMUDU	JUGALA KISHORE PANDA	CHITRAKONDA /101 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/26177/2025	SIBA PRASAD NAG	ARIJEET MISHRA	KORAPUT TOWN /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/26180/2025	SUNIL KUMAR POLEI	JUGALA KISHORE PANDA	KABISURYANAGAR /238 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-BLAPL/26182/2025	STATE OF ODISHA BAINTHU DHIBAR @ TIKU SAMAL VS	KULDEEP MOHANTY VS	// PALLAHARA /270 /2025 ()	AOD20240000012C202500184
70	D-BLAPL/26184/2025	STATE OF ODISHA AKULA NAYAK VS	PRAKASH RANJAN BARIK VS	// SURADA /166 /2025 ()	
71	D-BLAPL/26185/2025	STATE OF ODISHA DILU BEHERA VS	BIKASH CHANDRA PARIJA VS	// TANGI (KHURDA) /273 /2025 ()	
72	D-BLAPL/26186/2025	STATE OF ODISHA INDRAMANI SAMAL @ BABULI VS	SIDHARTHA SANKAR RAY (2) VS	// BIRMITRAPUR /324 /2025 ()	
73	D-BLAPL/26192/2025	STATE OF ODISHA KANISHK DAHIYA VS	AMULYA RATNA PANDA VS	// / /0 ()	
74	D-BLAPL/26195/2025	STATE OF ODISHA SK.RIHAN @ RAJA @ ARAYAN VS	BIJAYA KUMAR PARIDA 2 VS	// MAHILA P.S. BUXIBAZAR /93 /2025 ()	AOD20220001998C202500050
75	D-BLAPL/26196/2025	STATE OF ODISHA TRILOCHAN BEHERA VS	SUSANTA KUMAR BARAL VS	// KRUSHNA PRASAD /193 /2025 ()	AOR20220001297C202500224
76	D-BLAPL/26197/2025	STATE OF ODISHA BASUDEV BEHERA VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /181 /2025 ()	
77	D-BLAPL/26202/2025	STATE OF ODISHA DEB VS	MANGU NANDY VS	// KORAPUT GRPS /23 /2025 ()	
78	D-BLAPL/26206/2025	STATE OF ODISHA KRISHNA SINGH VS	SOUMYA RANJAN DAS VS	// PLANTSITE /531 /2025 ()	
79	D-BLAPL/26209/2025	STATE OF ODISHA KALIA @ DASARATHA TANDIA VS	ROHIT KUMAR SUNA VS	// BAUNISUNI /15 /2025 ()	AOR20220000053C202500097
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/26214/2025	BIKRAM RAY VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	KENDRAPARA SADAR /337 /2025 () //	
81	D-BLAPL/26217/2025	RAJESH KUMAR SAHOO @ ALOK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	KHAMAR /300 /2025 () //	
82	D-BLAPL/26219/2025	SANJIB BHESARA VS STATE OF ODISHA	AMITAV TRIPATHY VS	UDITNAGAR /104 /2025 () //	
83	D-BLAPL/26221/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /163 /2025 () //	
84	D-BLAPL/26222/2025	CHITRASEN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	LAXMISAGAR P.S. /647 /2024 () //	
85	D-BLAPL/26224/2025	MANTU MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /39 /2025 () //	
86	D-BLAPL/26225/2025	ANANDHA BABU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /23 /2025 () //	
87	D-BLAPL/26229/2025	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //	
88	D-BLAPL/26231/2025	PINTU BIBHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /190 /2025 () //	
89	D-BLAPL/26233/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /89 /2025 () //	
90	D-BLAPL/26235/2025	RAKESH KUMAR SINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
91	D-BLAPL/26238/2025	PRADIP BARMAN	JYOTIRMAYA SAHOO	/ /0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/26240/2025	RANJAN DAS	JYOTIRMAYA SAHOO	KHALLIKOTE /654 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/26241/2025	KEDARNATH PATRA	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/26243/2025	BADAL RAUTA @ BADAL ROUT	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/26245/2025	PRAKASH PRADHAN	JAYADEBA BEHERA	BANAPUR P.S. /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/26246/2025	DEEPAK SINGRAHA	SALONI MOHANTY	//	AOD20240000615C202500005
		VS	VS	()	
		STATER OF ODISHA		//	
97	D-BLAPL/26247/2025	JAGANNATH DHURUA	BISWARANJAN DALAI	//	AOR20220003722C202500165
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/26256/2025	JASHODA BEHERA	DIPTIREKHA NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/26261/2025	ABHIRAM C @ ABHINANO MS @ ABHINANDH M.SAMULYA RATNA PANDA		BALLIGUDA /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/26265/2025	NIKHIL K	AMULYA RATNA PANDA	BALLIGUDA /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CMAPL/34400/2025	SARBESWAR JENA	GOPINATH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CMAPL/34428/2025	DEBADATTA PANDA	BIKRAM SENAPATI	//	
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CMP/34294/2025	STATE OF ODISHA RAM DULARIE AGRAWAL VS SITADEVI AGRAWAL	RAMDAS ACHARY VS	// // 0 //	
104	D-CMP/34357/2025	LACHHMAN ROUT VS SHISHUDEB PATTNAIK	DHANANJAYA MUND VS	// 0 //	
105	D-CMP/34377/2025	SHANTILATA PARIDA VS SUSANTA KUMAR PARIDA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
106	D-CMP/34379/2025	MITRABHANU PADHAN VS MOHAN BAG	KIRTAN DANG VS	// 0 //	
107	D-CMP/34430/2025	PRANANATH MISHRA VS BRAJANATH MISHRA	DEEPALI MAHAPATRA VS	// 0 //	
108	D-CMP/34441/2025	GYANANJALI MISHRA VS CHANDRAKANTI SWAIN	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500222
109	D-CMP/34453/2025	MANA MOHAN BISWAL@MANARANJAN BISWAL VS HARIHAR BISWAL	SAMIR KUMAR MISHRA, (SR.ADV.) VS	// 0 //	
110	D-CMP/34492/2025	SK. NAIMUDDIN VS DEBASIS DWIVEDI	AJIT CHANDRA MOHAPATRA VS	// 0 //	
111	D-CMP/34503/2025	BIREN ROY @ BIREN CHANDRA ROY VS DHABAL ROY	PRASANNA KUMAR RATH VS	// 0 //	
112	D-CMP/34510/2025	BIREN ROY@BIREN CHANDRA ROY VS ARATI ROY	PRASANNA KUMAR RATH (1) VS	// 0 //	
113	D-CMP/34513/2025	T.JITESH KUMAR PATRO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CMP/34521/2025	HIRANYA MAHAKUD VS BISHEKESH MAHAKUD	KISHORE KUMAR MISHRA VS	// 0 //	AOR20220001245C202500052
115	D-CMP/34522/2025	TRILOCHAN MOHANTA VS TARAMANI MOHANTA	ANAM CHARAN PANDA VS	// 0 //	
116	D-CMP/34527/2025	RAMESWAR SAMAL VS ANNAPURNA SAMAL	AMIT PRASAD BOSE VS	// 0 //	
117	D-CMP/34550/2025	KAMARAPU NEELAVENI VS SANDAKA DAMAYANTI	RASHMI KANTA SAHU VS	// 0 //	
118	D-CMP/34574/2025	CHHABINDRA SAHOO VS MINATI SAHOO	SHISHIR KUMAR SWAIN VS	// 0 //	
119	D-CONTC/34300/2025	AHALYA JENA VS SURYAVANSHI MAYUR VIKAS,IAS	ADV. VS	// 0 //	
120	D-CONTC/34308/2025	KARUNAKAR PANDA VS ASWAHY S.,IAS	ADV. VS	// 0 //	
121	D-CONTC/34314/2025	KEDAR NATH SAHOO VS SATYABRATA SAHOO,SECRETARY	ADV. VS	// 0 //	
122	D-CONTC/34338/2025	SHAKTI SANKAR BEHERA VS KUKUMINA DAS,OAS(S), REGISTRAR, FAKIR MOHAN UNIVERSITY	ADV VS	// 0 //	AOR20220001600C202500104
123	D-CONTC/34351/2025	SHASHI KUMAR SAHOO VS MADHUSMITA NANDA,OAS	NITYABRATA BEHURIA VS	// 0 //	
124	D-CONTC/34353/2025	MANORAMA MOHAPATRA VS MS ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT	ADV VS	// 0 //	AOR20220001600C202500100
125	D-CONTC/34361/2025	ASHUTOSH MISHRA	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/34375/2025	RAJIB LOCHAN SINGH,SECRETARY,OSSC,BBSR,KHURDA	ADV.	//	
		HIMANSHU SEKHAR DEO	ADV.	//	
		VS	VS	0	
127	D-CONTC/34389/2025	TUSAR KANTI BEHERA,SUPERINTENDING ENGINEER,R.W.DIVISION,ANANDAPUR,KEONJHAR	ADV.	//	
		SARAT CHANDRA ROUT	ADV.	//	
		VS	VS	0	
128	D-CONTC/34391/2025	JAGABANDHU SAHOO,DEO,BHADRAK	ADV.	//	
		SUBASH CHANDRA NAYAK	ADV.	//	
		VS	VS	0	
129	D-CONTC/34393/2025	JAGABANDHU SAHOO,DEO,BHADRAK	ADV.	//	
		GOUTAM KUMAR PATRA	ADV.	//	
		VS	VS	0	
130	D-CONTC/34394/2025	JAGABANDHU SAHOO,DEO,BHADRAK	ADV.	//	
		DHIRENDRA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
131	D-CONTC/34397/2025	JAGABANDHU SAHOO,DEO,BHADRAK	ADV.	//	
		KARUNAKAR SAHOO	ADV.	//	
		VS	VS	0	
132	D-CONTC/34398/2025	JAGABANDHU SAHOO,DEO,BHADRAK	ADV.	//	
		RAMA CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
133	D-CONTC/34404/2025	JAGABANDHU SAHOO,DEO,BHADRAK	ADV.	//	
		JYOCHHNA RANI PARIDA	ADV.	//	
		VS	VS	0	
134	D-CONTC/34406/2025	MRUTYUNJAY TRIPATHY,OAS	ADV.	//	
		SUBHENDU KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
135	D-CONTC/34407/2025	MRUTYANJAYA TRIPATHY,OAS	ADV.	//	
		ASHIS PATTNAYAK	ADV.	//	
		VS	VS	0	
136	D-CONTC/34413/2025	MRUTYANJAY TRIPATHY,OAS	ADV.	//	
		KIRANBALA SAHOO	ADV.	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/34415/2025	SALINI PANDIT,IAS DHARANIDHAR DAS VS	ADV. VS	// // 0	
138	D-CONTC/34417/2025	ARVIND AGARWAL,IAS SARASWATI NAYAK VS	ADV. VS	// // 0	
139	D-CONTC/34426/2025	ARVIND AGARWAL,IAS KEDARASWAR BARIK VS	SANGRAM JENA VS	// // 0	
140	D-CONTC/34432/2025	ARAVIND AGRAWAL,IAS LALA PRIYA RANJAN CHAND VS	SANGRAM JENA VS	// // 0	
141	D-CONTC/34437/2025	ARAVIND AGRAWAL,IAS SATRUGHNA BISWAL VS	ADV. VS	// // 0	
142	D-CONTC/34458/2025	DEORANJAN KUMAR SINGH,ADDL.CHIEF SECRETARY,REVENUE AND DISASTER MANAGEMNET DEPT,BBSR,KHURDA RABINDRA KUMAR SAHOO VS	ADV. VS	// // 0	
143	D-CONTC/34459/2025	PABITRA MOHAN BARIK,OES JANAKAR NAYAK VS	ADV. VS	// // 0	
144	D-CONTC/34478/2025	ARUN KUMAR NAYAK,SUB-COLLECTOR,KENDRAPARA SANKAR BABA PRIMARY AGRICULTURE CO OPERATIVE SOCIETIES,KENDRAPARA VS	ADV. VS	// // 0	
145	D-CONTC/34496/2025	JOGENDRANATH BISWAL,SENIOR ARC KENDRAPARA CO-OPERATIVE SOCIETIES,KENDRAPARA SAROJ KUMAR PUROHIT VS	ADV. VS	// // 0	
146	D-CONTC/34498/2025	ARINDAM DAKUA,IAS SANJAY KUMAR SINGH VS	ADV. VS	// // 0	
147	D-CONTC/34500/2025	ARINDAM DAKUA,IAS BHARAT CHANDRA DASBABU VS ANU GARG,IAS	ADV. VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/34502/2025	SAMIR KUMAR BEHERA VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0	
149	D-CONTC/34505/2025	ASHWINI BALLAV GOSWAMI VS DULALSEN JAGATDEO,CDMO,BALASORE	ADV. VS	// 0	
150	D-CONTC/34507/2025	DR.MADHUSUDAN MISHRA VS M.AWASTHY,IAS	ADV. VS	// 0	
151	D-CONTC/34509/2025	BIJAYLAXMI MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// 0	
152	D-CONTC/34512/2025	JAGABANDHU DASH VS NIRANJAN SAHOO,DEO,ANGUL	ADV. VS	// 0	
153	D-CONTC/34516/2025	SAGARIKA DAS VS ARAVIND AGRAWAL,IAS	ADV. VS	// 0	
154	D-CONTC/34517/2025	KUMUDINI SAHU VS SHALINI PANDIT,IAS	ADV. VS	// 0	
155	D-CONTC/34532/2025	SK MOINUDDIN VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// 0	
156	D-CONTC/34535/2025	DUMESH PATEL VS ANANYA DAS,IAS	ADV. VS	// 0	
157	D-CONTC/34537/2025	RAKESH MAHANA VS ANANYA DAS,IAS	ADV. VS	// 0	
158	D-CONTC/34540/2025	BINAPANI SAHOO VS BALMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHORDHA	ADV. VS	// 0	
159	D-CONTC/34543/2025	NAROTTAM MOHANTA	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/34553/2025	SHALINI PANDIT,IAS NAROTTAM MOHANTA	ADV.	//	
		VS	VS	()	
161	D-CONTC/34558/2025	SHALINI PANDIT,IAS MANDODARI MOHANTA	ADV.	//	
		VS	VS	()	
162	D-CONTC/34560/2025	BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHORDHA BIBUDHENDU DASH	ADV.	//	
		VS	VS	()	
163	D-CONTC/34562/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BBSR,KHURDA BIJAYA CHANDRA PANDA	ADV.	//	
		VS	VS	()	
164	D-CONTC/34567/2025	KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT,BBSR,KHURDA RUDRASHISH MOHANTY	RAJJEET ROY	//	AOR20220001462C202500108
		VS	VS	()	
165	D-CONTC/34570/2025	KAMAL LOCHAN BARAL, EXECUTIVE ENGINEER,TPCODL,BHUBANESWAR PURNA CHANDRA BEHERA	ADV	//	AOD20240000306C202500111
		VS	VS	()	
166	D-CONTC/34573/2025	SALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT. JHINILATA SETHI	SUKANTA KUMAR DALAI	//	AOD20240000306C202500112
		VS	VS	()	
167	D-CRLA/26008/2025	SALINI PANDIT, IAS SURESH KUMAR DAKUA	SURAJ MOHANTY	//	
		VS	VS	()	
168	D-CRLA/26015/2025 CRLA/1011/2025	STATE OF ODISHA TITI SAHOO@TITI SAHU	SURYAKANTA DWIBEDI	KOTINANDA /253 /2023	
		VS	VS	()	
169	D-CRLA/26109/2025	STATE OF ODISHA SWARNALATA PRADHAN @ SWARNA PRADHAN	HEMANT KUMAR MUND	TUMUDIBANDHA /98 /2025	
		VS	VS	()	
170	D-CRLA/26183/2025	STATE OF ODISHA KABU @ ASHOK DAS	RAKESH KUMAR DAS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000139/2025	
		VS	VS	()	
				SAHID NAGAR P.S. /418 /2022	AOR20220001298C202500020
				()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLA/26253/2025	STATE OF ODISHA BAPUN MOHANTA VS	SHYAM SUNDAR CHHUALSINGH VS	// BARIPADA SADAR /54 /2018 ()	
172	D-CRLA/26259/2025	STATE OF ODISHA MUNA @ SUSANTA KUMAR NAYAK VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /225 /2022 ()	
173	D-CRLLP/26110/2025	STATE OF ODISHA STATE OF ODISHA(VIG.) VS	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	// CUTTACK VIGILANCE /8 /2013 ()	AOR20220001542C202500017
174	D-CRLMC/26002/2025 CRLMC/3379/2025	HARAPRASAD DALEI CHAITANYA SAHU VS	ASHIS KUMAR MISHRA VS	// / ()	
175	D-CRLMC/26006/2025	STATE OF ODISHA HIMANSU SEKHAR UPADHYAY VS	JYOTI PATNAIK VS	// / ()	
176	D-CRLMC/26037/2025	RASHMI REKHA BARIK MUNIR KHAN VS	ARUN KUMAR DAS VS	// / ()	
177	D-CRLMC/26049/2025	MANASI PATHAK JHULUP KUMAR SAHU VS	JAGABANDHU SAHU VS	// / ()	AOR20220001487C202500063
178	D-CRLMC/26056/2025	STATE OF ODISHA SURENDRANATH SARANGI VS	PRASANNA KUMAR MISHRA VS	// / ()	
179	D-CRLMC/26063/2025	STATE OF ODISHA TANMAYAKANTA PANDA VS	BISWARANJAN DALAI VS	// / ()	AOR20220003722C202500163
180	D-CRLMC/26071/2025	STATE OF ODISHA JADU KISKU VS	KULDEEP MOHANTY VS	// / ()	AOD20240000012C202500182
181	D-CRLMC/26074/2025	STATE OF ODISHA KRUSHNA NAIK VS	BIPIN KUMAR NAYAK 2 VS	// / ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/26077/2025	JITENDRA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /28 /2023 () //	
183	D-CRLMC/26078/2025	MANOJ KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	N.T.P.C. /54 /2023 () //	
184	D-CRLMC/26092/2025	KAMANSU SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	CUTTACK VIGILANCE /30 /2014 () //	
185	D-CRLMC/26093/2025	CHENTI @ KODANDA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	DHENKANAL TOWN /58 /2023 () //	
186	D-CRLMC/26095/2025	SUSANTA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SONEPUR /181 /2017 () //	
187	D-CRLMC/26104/2025 CRLMC/3381/2025	DUMAR BAGH@SURU BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /174 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR(Nabarangapur ) TR/0000122/2021	
188	D-CRLMC/26106/2025 CRLMC/3382/2025	SUNIL SAGARIA@KHURA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /88 /2009 C.J.M.,NAWARANGPUR(Nabarangapur ) GR/0000514/2009	
189	D-CRLMC/26111/2025	LALU @ AMAR SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA SADAR /343 /2021 () //	
190	D-CRLMC/26115/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /147 /2019 () //	
191	D-CRLMC/26116/2025	CHITTARANJAN BARIK @ CHITTAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /82 /2007 () //	
192	D-CRLMC/26126/2025	DUSMANTA MISHRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /192 /2007 () //	
193	D-CRLMC/26131/2025	CHITTARANJAN ROUT	HRUDANANDA MOHAPATRA	//0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/26133/2025	GIRIJA SHANKAR DWIBEDI	PRAMOD KUMAR MISHRA	PLANTSITE /135 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/26147/2025	PINKU SAHOO	MANORANJAN ACHARYA	SARANAKUL /62 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/26155/2025	SURENDRA SAHU	JUGALA KISHORE PANDA	KANTAMAL /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/26157/2025	PRAKASH CHANDRA JENA	RAMAKRISHAN NAIK	JAGATSINGPUR /169 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/26164/2025	GYANA RANJAN MANSINGH ALIAS PUTUL	Rakesh Kumar Das	//	AOR20220001298C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/26169/2025	GAUTAM KUMAR V.K. BURRA	LINGARAJ SARANGI	/ /0	
		VS	VS	()	
		SHAIK GOUSIA BEGUM		//	
200	D-CRLMC/26174/2025	PRUTHIRAJ PRADHAN	SUSHANTA KUMAR JOSHI	SINAPALI /68 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/26178/2025	SAIKHA SAMEER @ SAIKH SAMEER	MANORANJAN PADHY	JEYPORE SADAR /88 /2024	AOD20220003086C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/26190/2025	ALOK BAG	AKSHAYA KUMAR SAHOO	KHARIAR /306 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/26201/2025	ABHISEK BARIK	DIBYA JYOTI SAHOO	SECTOR-7 /66 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/26212/2025	BHAGYADHAR PRUSTY	AMIYA RANJAN MAJHI	PAHALA /51 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/26223/2025	STATE OF ODISHA PINKU MANDAL VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /199 /2023 ()	
206	D-CRLMC/26227/2025	STATE OF ODISHA LAXMI ORAM VS	SIDHARTHA SANKAR RAY (2) VS	// RAYAGADA TOWN /19 /2024 ()	
207	D-CRLMC/26230/2025	STATE OF ODISHA RAKI MUKHI @ ROCKY MUKHI VS	BIJAYA KUMAR RAGADA VS	// /0 ()	
208	D-CRLMC/26234/2025	STATE OF ODISHA PRAKASH CHANDRA BISOYI VS	SIDHARTHA SANKAR RAY (2) VS	// GANGAPUR (ASKA) /137 /2018 ()	
209	D-CRLMC/26239/2025	STATE OF ODISHA ABHISEK MOHANTY VS	NIRANJAN LENKA VS	// BARIPADA TOWN /145 /2010 ()	
210	D-CRLMC/26262/2025	STATE OF ODISHA SABYASACHI MOHAPATRA VS	GIRIJA SANKAR NAYAK VS	// // ()	AOD20240000001C202500166
211	D-CRLMC/26263/2025	STATE OF ODISHA SANJEEP KUMAR MOHANTY VS	SANTOSH KUMAR DWIVEDY VS	// /0 ()	
212	D-CRLMP/26009/2025	STATE OF ODISHA GHANASHYAM BEHERA VS	SURJYA NARAYAN SAHU VS	// // ()	AOD20240000001C202500164
213	D-CRLMP/26081/2025	STATE OF ODISHA SOMA GHOSH VS	SUJIT KUMAR ACHARYA VS	// /0 ()	
214	D-CRLMP/26105/2025	STATE OF ODISHA B. CHANDINI REDDY VS	DILLIP KUMAR RAY VS	// /0 ()	
215	D-CRLMP/26148/2025	STATE OF ODISHA A.ESWARRIAMA VS	AGNEEV KUMAR DAS VS	// /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLMP/26179/2025	KESANA BHOI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	/ / 0 () //	
217	D-CRLMP/26226/2025	JHUNA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ / 0 () //	
218	D-CRLMP/26242/2025	JASMINE KHUNTIA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	/ / 0 () //	
219	D-CRLMP/26244/2025	BHARAT MALIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	/ / 0 () //	
220	D-CRLMP/26250/2025	SATYANARAYAN MALLICK VS STATE OF ODISHA	JYOTSNARANI RATH VS	/ / 0 () //	
221	D-CRLMP/26251/2025	BIJOY KRUSHNA MOHANTI VS DEPUTY COMMNR. OF POLICE, CUTTACK	VISWAJEET MALLICK VS	/ / 0 () //	
222	D-CRLMP/26257/2025	BASANTA KUMAR JENA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	/ / 0 () //	
223	D-CRLMP/26264/2025	DEEPAK KUMAR JENA @ DIPAK VS STATE OF ODISHA	SATYABRATA DASH VS	/ / 0 () //	
224	D-CRLREV/26011/2025	SHAKUNTALA MOHANTY VS SWETA PATNAIK	JYOTIKANTA MOHAPATRA VS	/ / () //	AOD20240000001C202500165
225	D-CRLREV/26016/2025	BINAPANI DUTTA VS STATE OF ODISHA(VIG.)	BANSHIDHAR SATAPATHY VS	BALASORE VIGILANCE /27 /2015 () //	
226	D-CRLREV/26021/2025	RIHOBIUM BADARAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /78 /2019 () //	AOR20220001631C202500233
227	D-CRLREV/26075/2025	SOURAV MISHRA	MANOJ KUMAR MOHANTY	BHUBAN /335 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-CRLREV/26101/2025	STATE OF ODISHA JAGANNATH SAHOO	KARUNAKAR RATH	PANIKOILI /218 /2025	
		VS	VS	()	
229	D-CRLREV/26162/2025	STATE OF ODISHA BUTU MAHANTY	SUSANTA SEKHAR MOHAPATRA	BARAMBA /156 /2024	AOD20220004450C202500022
		VS	VS	()	
230	D-CRLREV/26188/2025	STATE OF ODISHA NIHAR RANJAN DAS @ BABUL @ NIHAR DASH	NISHIKANTA MISHRA	LAXMISAGAR P.S. /238 /2024	
		VS	VS	()	
231	D-CRLREV/26205/2025	STATE OF ODISHA SASMITA BEHERA	NIRAJ KUMAR SETHI	MAHABIROD /51 /2024	
		VS	VS	()	
232	D-FAO/34395/2025	STATE OF ODISHA R.M.,ORIENTAL INSURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
233	D-FAO/34438/2025	JHUNI BEHERA MANAGER, LEGAL M/S. RELIANCE GENERAL INSURANCE CO. LTD.,BOMBAY	ANIL KUMAR PATI	//	
		VS	VS	()	
234	D-FAO/34472/2025	DIPAK RANJAN MOHANTY PURABLAL SAHU	SUVEN KUMAR PANI	//	
		VS	VS	()	
235	D-JCRLA/26260/2025	UNION OF INDIA GANESH SETH	ADV.	BARGARH /72 /2020	
		VS	VS	()	
236	D-JCRLA/26266/2025	STATE OF ODISHA TRIPATI PRADHAN @ TIRUPATI PRADHAN	ADV.	PARLAKHEMUNDI /313 /2024	
		VS	VS	()	
237	D-MACA/34292/2025	STATE OF ODISHA CH. CHINA RAO	BASUDEV MISHRA	//	
		VS	VS	()	
238	D-MACA/34299/2025	P. CHANDRA MAHADEV BERIHA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/34309/2025	JASBIR KAUR DHILLON HIRALAL SAHU VS PANCHANANA BEHERA	PRADEEP KUMAR MISHRA VS	// // 0 //	
240	D-MACA/34313/2025	BIJAY KUMAR SAHU VS PRABIN BEHERA	PRADEEP KUMAR MISHRA VS	// // 0 //	
241	D-MACA/34316/2025	ANAM RANA VS PRAMOD TOPO	PRADEEP KUMAR MISHRA VS	// // 0 //	
242	D-MACA/34320/2025	PRASANTA KUMAR SAHOO VS SUDHANSU SEKHAR DAS	JAGABANDHU SAHU VS	// // 0 //	AOR20220001487C202500060
243	D-MACA/34330/2025	SK. MOHAMMAD FISAL KADIR VS SANTOSH MALLICK	KAPILA CHARAN NAYAK VS	// // 0 //	
244	D-MACA/34337/2025	ARATI MOHARANA VS SRIDHAR LENKA	KAPILA CHARAN NAYAK VS	// // 0 //	
245	D-MACA/34340/2025	RAJKUMARI SINGH VS TODI BULK CARRIERS	BIRANCHI NARAYAN RATH VS	// // 0 //	
246	D-MACA/34385/2025	B.M.,ORIENTAL INSURANCE CO. LTD.,JHARSUGUDA VS SANJU KHADIA	PRASANTA KUMAR MAHALI VS	// // 0 //	
247	D-MACA/34396/2025	B.M. ORIENTAL INSURANCE CO.LTD., JHARSUGUDA VS JAMUNA KHADIA	PRASANTA KUMAR MAHALI VS	// // 0 //	
248	D-MACA/34582/2025	CHANDRA MAJHI VS BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., PUNE	DIPTI RANJAN SWAIN VS	// // 0 //	
249	D-MATA/34383/2025	SANTOSH MAHATO VS ROSYRANI PATEL	SARAT CHANDRA MEKAP VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MATA/34487/2025	KAKOLI BOSE@BARDHAN VS SAMRAT KANISHKA BARDHAN	SIDDHARTHA SAMAL VS	// 0 //	
251	D-MATA/34526/2025	AMITAVA SAMAL VS SASMITA SAMAL	JANMEJAYA KATIKIA VS	// 0 //	
252	D-RPFAM/34275/2025	BISHNUPRIYA SAHOO VS SADANANDA SAHOO	SARADA PRASAD DASH VS	// 0 //	
253	D-RPFAM/34461/2025	BHABANI JAL VS BIRANCHI NARAYAN BAGH	AKSHAYA KUMAR SAHOO VS	// 0 //	
254	D-RPFAM/34464/2025	DIPAK KUMAR ROUT VS RENUBALA ROUT	SRINIBASH SATAPATHY VS	// 0 //	
255	D-RPFAM/34524/2025	HARISH MAHANTA VS NIBEDITA MAHANTA	SURYA SNATA MOHAPATRA VS	// 0 //	
256	D-RSA/34318/2025	RAI ANANDAM VS GODABA MADHU	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500234
257	D-RSA/34343/2025	TRIBENI BAG VS SUBASH SABAR	UMA CHARAN MISHRA VS	// 0 //	
258	D-RSA/34451/2025	SURESH BAGAR VS PURNAMASI RANA	SANTOSH KUMAR PANDA VS	// 0 //	
259	D-RSA/34485/2025	PRASANTA @ PRASHANTA KUMAR POTHAL VS BISHNU CHARAN POTHAL	MAHESWAR MOHANTY VS	// 0 //	
260	D-RVWPET/34364/2025	BAIRAGI SATAPATHY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
261	D-RVWPET/34482/2025	SUSHILARANI BEHERA	MAHESWAR MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-SAO/34268/2025	HAGUR MAHALIK SABITRI SWAIN	SANATAN DAS	//	AOD2025000022C202500007
		VS	VS	()	
263	D-STREV/34473/2025	MAYUR YADAV M/S. DILKHUS ENTERPRISERS, BBSR	CHITTARANAJAN DAS	//	
		VS	VS	()	
264	D-TRP(C)/34263/2025	STATE OF ODISHA PUSPITA BISWAL @ PUSPITA ROUT	RANJAN KUMAR ROUT	//	AOR20250000938C202500005
		VS	VS	()	
265	D-TRP(C)/34274/2025	SUSIL KUMAR BISWAL SONALI MOHAPATRA	PRAKASH CHANDRA SETHI	//	
		VS	VS	()	
266	D-TRP(C)/34355/2025	ANKUR AGRAWAL MONALISHA NAYAK	ARIJEET MISHRA	//	
		VS	VS	()	
267	D-TRP(C)/34360/2025	SARTHAK RANJAN BEHERA NIBEDITA SAHOO	ARIJEET MISHRA	//	
		VS	VS	()	
268	D-TRP(C)/34544/2025	PRAMOD KUMAR SAHOO SMRUTI RANJAN SINGHSAMANT	AMITAV TRIPATHY	//	
		VS	VS	()	
269	D-TRPCRL/26088/2025	BHAGYASHREE SINGH SAMANTA PUNIA NAHAK	SANGRAM SENAPATI	KABISURYANAGAR /526 /2023	
		VS	VS	()	
270	D-TRPCRL/26090/2025	STATE OF ODISHA JOGENDRA DALEI	SANGRAM SENAPATI	//	KABISURYANAGAR /294 /2022
		VS	VS	()	
271	D-TRPCRL/26248/2025	STATE OF ODISHA RABINDRA KUMAR SUPAKAR	ARUN KUMAR PATRA	//	
		VS	VS	()	
272	D-WA/34297/2025	PURNA CHANDRA PANDA SAMBHULAL CHANDUKA	MOHIT AGARWAL	//	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WA/34317/2025	DEPUTY GOVERNOR CUM APPELLATE AUTHORITY, RESERVE BANK OF INDIA PRATIVA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// // 0 //	
274	D-WA/34319/2025	KISHAN KUMAR MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
275	D-WA/34344/2025	PANKAJ KUMAR NAYAK VS PRADEEP KUMAR SENAPATI	SIDHARTHA MISHRA VS	// 0 //	
276	D-WA/34354/2025	RABI NARAYAN TRIPATHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
277	D-WA/34380/2025	STATE OF ODISHA VS AKHAYA KUMAR JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000194C202500374
278	D-WA/34419/2025	SUNIL MAHANANDIA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500164
279	D-WA/34422/2025	STATE OF ODISHA VS BIDUR KUMAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000200C202500378
280	D-WA/34443/2025	STATE OF ODISHA VS KALI CHARAN DAS	SURYA NARAYAN PATANAIAK,A.G.A VS	// 0 //	LOD20240000172C202500359
281	D-WA/34518/2025	STATE OF ODISHA VS GOVINDA ORAM	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500375
282	D-WA/34519/2025	STATE OF ODISHA VS KALPANA SETHI	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500379
283	D-WA/34555/2025	MIHIR KUMAR DAS VS PUNJAB NATIONAL BANK, BBSR	NIRANJAN LENKA VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WA/34584/2025	TAPAS DAS VS AXIX BANK LTD., BBSR	NIRANJAN LENKA VS	// ()	
285	D-WP(C)/34252/2025 WP(C)/23794/2025	BUDA @ B.ALLEYA REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()	
286	D-WP(C)/34253/2025	KESHAB MANDAL VS THE BRANCH MANAGER, THE ODISHA STATE COOPERATIVE BANK LIMITED	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202500169
287	D-WP(C)/34254/2025	SARASWATI HEMBRAM VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// ()	AOD20220001936C202500043
288	D-WP(C)/34255/2025	GURU CHARAN BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20240000732C202500032
289	D-WP(C)/34256/2025	BIBHU RANJAN NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202500070
290	D-WP(C)/34257/2025	DIPTI RANJAN NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// ()	AOR20220001665C202500086
291	D-WP(C)/34258/2025	BENGA PADHAN VS STATE OF ODISHA	DEBASHISHA HOTA VS	// ()	AOR20220001293C202500022
292	D-WP(C)/34259/2025	PRAVAT NALINI BEURIA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202500071
293	D-WP(C)/34260/2025 WP(C)/23814/2025	MANJU SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()	
294	D-WP(C)/34261/2025 WP(C)/23827/2025	SUBHAS CHANDRA SATPATHY VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// ()	
295	D-WP(C)/34262/2025	SATRUGHNA ROUT	SAMARENDRA BEURA	//	AOR20220001771C202500023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/23845/2025	VS STATE OF ODISHA	VS	() //	
296	D-WP(C)/34264/2025	KSHIRODRA KUMAR BHOI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20240000732C202500029
297	D-WP(C)/34265/2025 WP(C)/23847/2025	LAMBODAR SATAPATHY VS ODISHA GRAMEEN BANK, BBSR	DEVASHIS PANDA VS	// ()	
298	D-WP(C)/34266/2025	GANESH HARIJAN VS STATE OF ODISHA	TATHAGATA SAHOO VS	// ()	AOD20240000806C202500046
299	D-WP(C)/34267/2025	BINOD KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
300	D-WP(C)/34269/2025	SUBALAYA JAGAT VS STATE OF ODISHA	TATHAGATA SAHOO VS	// ()	AOD20240000806C202500048
301	D-WP(C)/34270/2025 WP(C)/23852/2025	PRAFULLA KUMAR MAHANTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
302	D-WP(C)/34271/2025 WP(C)/23781/2025	BHAGBAN PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// ()	
303	D-WP(C)/34272/2025 WP(C)/23823/2025	BINOD MAHANANDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// ()	AOD20240000806C202500047
304	D-WP(C)/34273/2025 WP(C)/23810/2025	LILABATI SAMAL VS STATE OF ODISHA	ABINASH BARIK VS	// ()	
305	D-WP(C)/34276/2025	SATYABRATA SAHANI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
306	D-WP(C)/34277/2025 WP(C)/23792/2025	M/S JSW STEEL LIMITED, MUMBAI VS	SARADA PRASANNA SARANGI VS	// ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
307	D-WP(C)/34278/2025	GOURI BARIK	SITANSU MOHAN SINGH	//	
	WP(C)/23856/2025	VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/34279/2025	DUKHABANDHU BARIK	SITANSU MOHAN SINGH	//	
	WP(C)/23864/2025	VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/34280/2025	RIYA SINGH	ARYA TRIPATHY	//	
		VS	VS	0	
		STATE BANK OF INDIA, BBSR		//	
310	D-WP(C)/34281/2025	RAMDAS SOREN	KUNAL KUMAR SWAIN	//	
	WP(C)/23834/2025	VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/34282/2025	JITRAY MARNDI	KUNAL KUMAR SWAIN	//	
	WP(C)/23837/2025	VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/34283/2025	RAMESWAR PADHI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/34284/2025	MANAS KUMAR DAS	KUNAL KUMAR SWAIN	//	
	WP(C)/23840/2025	VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/34285/2025	PINTU MALLIK	MANOJA KUMAR KHUNTIA	//	
	WP(C)/23843/2025	VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/34286/2025	MANORAMA SCHOOL OF NURSING, BADARUKHA, JHARSUGUDA	PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/34287/2025	MANAS KUMAR GIRI	KUNAL KUMAR SWAIN	//	
	WP(C)/23838/2025	VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/34288/2025	JANARDAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
	WP(C)/23809/2025	VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/34289/2025 WP(C)/23841/2025	LAXMI SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
319	D-WP(C)/34290/2025	DEBADUTTA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
320	D-WP(C)/34291/2025 WP(C)/23859/2025	K VIJAYA KUMAR VS POWER FINANCE CORPORATION LTD., NEW DELHI	SHREYAN DAS VS	// 0 //	AOD20250000963C202500002
321	D-WP(C)/34293/2025	CHAITANYA SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
322	D-WP(C)/34295/2025 WP(C)/23772/2025	KRUSHAN CHANDRA TARAI VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //	
323	D-WP(C)/34296/2025 WP(C)/23857/2025	MILU DAS VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
324	D-WP(C)/34298/2025	ABHISEK MOHANTY VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
325	D-WP(C)/34301/2025	RAJENDRA KUMAR VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
326	D-WP(C)/34302/2025	DEBASIS DAS VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
327	D-WP(C)/34303/2025	M/S ELCY PRINTS, BBSR VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
328	D-WP(C)/34304/2025	SARBESWAR BEHURA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //	
329	D-WP(C)/34305/2025	ANTARYAMI MOHAPATRA	KHIROD CHANDRA MAJHI	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/34306/2025	SRIBALLAV KAR	KHIROD CHANDRA MAJHI	//	
	WP(C)/23868/2025	VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/34307/2025	SATABDI VIHAR NAGARIKA COMMITTEE, CUTTACK	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/34310/2025	M/S.PARADEEP PHOSPHATES LTD., BBSR	MUKESH PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
333	D-WP(C)/34311/2025	NIRANJAN JENA	MOHIT KUMAR PATI	//	AOR20220001535C202500167
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/34312/2025	JUGAL KUMAR MITRA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE BANK OF INDIA, BHADRAK		//	
335	D-WP(C)/34315/2025	DAYANIDHI MOHAPATRA	KAIBALYA PANDA	//	
		VS	VS	0	
		SHRI JAGANNATH TEMPLE, PURI		//	
336	D-WP(C)/34321/2025	FAKIR MOHAN DHAL	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/34322/2025	BHAKTA BANDHU ROHIDAS	BHOJRAJ SETH	//	
		VS	VS	0	
		THE COLLECTOR, BARAGARH		//	
338	D-WP(C)/34323/2025	DR.MANAS RANJAN NANDA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/34324/2025	PRAVAT KUMAR JENA	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/34325/2025	SANDIP KUMAR SAHU	MANOJ KUMAR MOHANTY	//	
	WP(C)/23815/2025	VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/34326/2025	STATE OF ODISHA DR.SATYANARAYAN SAHOO VS	DR.PURUSOTTAM CHULI VS	// // 0	
342	D-WP(C)/34327/2025	STATE OF ODISHA BIDHU BHUSAN ROUT VS	DR.PURUSOTTAM CHULI VS	// // 0	
343	D-WP(C)/34328/2025	STATE OF ODISHA BIJAYA KUMAR BHANJA DEO VS	DR.PURUSOTTAM CHULI VS	// // 0	
344	D-WP(C)/34329/2025	STATE OF ODISHA RAMA KRISHNA BASTIA VS	MANORANJAN MUDULI VS	// // 0	AOD2024000388C202500031
345	D-WP(C)/34331/2025	STATE OF ODISHA PREMANANDA PATTANAYAK VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202500101
346	D-WP(C)/34332/2025	STATE OF ODISHA SRIKANT KUMAR PANDA VS	DR.PURUSOTTAM CHULI VS	// // 0	
347	D-WP(C)/34333/2025	STATE OF ODISHA DILLIP KUMAR BEHERA VS	DR.PURUSOTTAM CHULI VS	// // 0	
348	D-WP(C)/34334/2025	STATE OF ODISHA LAXMI NARAYAN PATTANAYAK VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500126
349	D-WP(C)/34335/2025	STATE OF ODISHA DULLAVA NAYAK VS	AMITAV TRIPATHY VS	// // 0	
350	D-WP(C)/34336/2025	STATE OF ODISHA SASHIBHUSAN MOHAPATRA VS	DR.PURUSOTTAM CHULI VS	// // 0	
351	D-WP(C)/34339/2025	STATE OF ODISHA MAMATA PATTNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	AOD20250000180C202500148

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/34341/2025	GAYATRI SINGH SAMANTA @ GAYATREE SINGH SAMANTA	AMIT K TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/34342/2025	UMAKANTA SAHU	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/34345/2025	MAHAVEER DEGREE COLLEGE, PUINTALA	SWAPNIL ROY	//	AOR20220001600C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/34346/2025	KAMPABHAI VOCATIONAL TRAINING INSTITUTE, CHANDIPARA	SWAPNIL ROY	//	AOR20220001600C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/34347/2025	NARAYAN BEHERA	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/34348/2025	RITESH PATEL	JAYANTA KUMAR MAJHI	//	
	WP(C)/23804/2025	VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/34349/2025	DHRUBA CHARAN SAMANTARAY	ASHOK DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/34350/2025	RAJENDRA KUMAR TRIPATHY	PRAMODA KUMAR DASH	//	AOR20220001535C202500166
		VS	VS	()	
		LIFE INSURANCE CORPORATION		//	
360	D-WP(C)/34352/2025	RAJENDRA KUMAR DWIBEDY	ASHUTOSH KUANR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/34356/2025	ARUN KUMAR MUNDRA	SAMAPIKA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/34358/2025	PABITRA NAYAK	SATYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/34359/2025	NISHIKANT BIRABAR	OM SWARUP	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/34362/2025	SUDARSHAN PATRA HARIHAR MARTHA	SANDEEP RATH	//	
		VS	VS	()	
365	D-WP(C)/34363/2025	STATE OF ODISHA MANOJ KUMAR SAMAL	PRABHU PRASAD MOHANTY	//	
		VS	VS	()	
366	D-WP(C)/34365/2025	UNION OF INDIA AJAYA KUMAR SAHU	GYANA RANJAN SETHI	//	
		VS	VS	()	
367	D-WP(C)/34366/2025	GENERAL MANAGER, SOUTH EASTERN RAILWAY, KOLKATA JAGADISH PANDA	MAMATA MISHRA	//	
		VS	VS	()	
368	D-WP(C)/34367/2025	STATE OF ODISHA LAXMIDHAR MAHANTA	SWAPNIL ROY	//	AOR20220001600C202500099
		VS	VS	()	
369	D-WP(C)/34368/2025	STATE OF ODISHA RUKMANI MERLI @ RUKMINI MERLI	MANAS RANJAN DHAL	//	
		VS	VS	()	
370	D-WP(C)/34369/2025	THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL ODISHA CUTTACK RANJITA SAHU	KURESH PRASAD DASH	//	AOR20220001390C202500051
		VS	VS	()	
371	D-WP(C)/34370/2025	STATE OF ODISHA SUDAM BEHERA	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500049
		VS	VS	()	
372	D-WP(C)/34371/2025	STATE OF ODISHA SUNITA SENAPATI	SOUBHAGYA SWAIN	//	AOR20220001296C202500061
		VS	VS	()	
373	D-WP(C)/34372/2025	STATE OF ODISHA SENAPATI HATIKHUJIA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500149
		VS	VS	()	
374	D-WP(C)/34373/2025	STATE OF ODISHA HEMANTA KUMAR SAHOO	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500150
		VS	VS	()	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/34374/2025	STATE OF ODISHA UDENATH NAIK VS	SUBRAT KUMAR DAS VS	// // ()	AOR20220001797C202500020
376	D-WP(C)/34376/2025	STATE OF ODISHA ANUP RANA VS	SHAKTI PRASAD PANDA VS	// // ()	
377	D-WP(C)/34378/2025	STATE OF ODISHA PABITRA NAYAK VS	SATYA RANJAN PATI VS	// // ()	
378	D-WP(C)/34381/2025	STATE OF ODISHA ANANDA KALYANI MAHUNTA VS	UPENDRA KUMAR SAMAL VS	// // ()	
379	D-WP(C)/34382/2025	REGIONAL PROVIDENT FUND COMMISSIONER, BBSR LOKANATH BHOI VS	ARPIT SIKDAR VS	// // ()	
380	D-WP(C)/34384/2025	STATE OF ODISHA IPSITA DEBATA VS	SIDHARTH SHANKAR PADHY VS	// // ()	
381	D-WP(C)/34386/2025	SOURAV SUMAR SARANGI HALADHAR BEHERA VS	NRUSINGH CH. ROUT VS	// // ()	
382	D-WP(C)/34387/2025	STATE OF ODISHA RAJASHREE MOHAPATRA VS	KARUNAKAR RATH VS	// // ()	
383	D-WP(C)/34388/2025	UNION OF INDIA PITAMBAR JENA VS	NRUSINGH CH. ROUT VS	// // ()	
384	D-WP(C)/34390/2025	STATE OF ODISHA TARAKANTA NANDA VS	SOUBHAGYA KUMAR RATH VS	// // ()	AOR20220004309C202500046
385	D-WP(C)/34392/2025	COMMISSIONERS OF ENDOWMENTS SUPERINTENDING ENGINEER, ELECTRICAL VS	SURESH CHANDRA DASH VS	// // ()	AOD20240000953C202500027
		MANOJ KUMAR SAHU		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/34399/2025	SMITA SAHU VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //	
387	D-WP(C)/34401/2025	SURENDRA GURU VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	AOR20250000149C202500028
388	D-WP(C)/34402/2025	KAILASH BHUTIA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //	
389	D-WP(C)/34403/2025 WP(C)/23860/2025	JAGDISH JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500107
390	D-WP(C)/34405/2025	SARPANCH, ADA GRAM PANCHAYAT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202500095
391	D-WP(C)/34408/2025	SATYANANDA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
392	D-WP(C)/34409/2025	SANJAY KUMAR BAL VS GOVT. OF ODISHA	GOPINATH MISHRA VS	// 0 //	
393	D-WP(C)/34410/2025	NITYANANDA MAJHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
394	D-WP(C)/34411/2025	PRAHALLAD GOUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
395	D-WP(C)/34412/2025	VIMLESH KARIR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	MOHAN CHARAN JENA VS	// 0 //	
396	D-WP(C)/34414/2025 WP(C)/23861/2025	UTKAL BUILDERS LTD., BBSR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
397	D-WP(C)/34416/2025	LINGARAJ BEHERA	PRAFULLA KUMAR MOHAPATRA	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/34418/2025	M/S. BINNY CONSTRUCTION, GANJAM	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/34420/2025	RUPA PARIDA	GOPINATH MISHRA	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
400	D-WP(C)/34421/2025	SOVAGINI DIPA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/34423/2025	KAILASH ROUT	JNYANANANDA PANDA	//	
		VS	VS	0	
		THE COLLECTOR, NAYAGARH		//	
402	D-WP(C)/34424/2025	SOMA RAY	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/34425/2025	AHLAD KUMAR MOHANTY	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/34427/2025	ARCHANA NAG	NITIN KUMAR PRADHAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
405	D-WP(C)/34429/2025	HRUSHIKESH DEHURY	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/34431/2025	RUHIYA MARNDI @ MAJHI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		DISTRICT SUB-REGISTRAR, BARIPADA		//	
407	D-WP(C)/34433/2025	TRILOCHAN MALLICK	AMARJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/34434/2025	ANTARYAMI SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/34435/2025	STATE OF ODISHA PANA HANSDAH VS	JAGAJIBAN PRADHAN VS	// // 0	
410	D-WP(C)/34436/2025	DISTRICT SUB-REGISTRAR, BARIPADA, MAYURBHANJ KARUNAKAR JENA VS	DEBASIS SAHOO VS	// // 0	
411	D-WP(C)/34439/2025	STATE OF ODISHA PRITI PARAG VS	ALOK KUMAR PANDA VS	// // 0	
412	D-WP(C)/34440/2025	STATE OF ODISHA NEELAMANI DALAI VS	JANMEJAYA KATIKIA VS	// // 0	
413	D-WP(C)/34442/2025	UNION OF INDIA SUDHANSU SEKHAR MOHANTY VS	ASHOK KUMAR SARANGI VS	// // 0	
414	D-WP(C)/34444/2025	STATE OF ODISHA M/S.RAJ ENGINEERS AND CONSULTANTS, BBSR VS	CHITTA RANAJAN DAS VS	// // 0	
415	D-WP(C)/34445/2025	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR TIKILI BHOI VS	KSHIROD KUMAR ROUT VS	// // 0	
416	D-WP(C)/34446/2025	STATE OF ODISHA BRAJENDRA KUMAR MISHRA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
417	D-WP(C)/34447/2025	CHIEF EXECUTIVE OFFICER, BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LTD., BALASORE PRAKASH CHANDRA PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0	
418	D-WP(C)/34448/2025	STATE OF ORISSA CHARULATA DEI VS	SIBA PRASAD SWAIN VS	// // 0	
419	D-WP(C)/34449/2025	STATE OF ODISHA BIJAYA KUMAR RAY VS	AMIT PRASAD BOSE VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/34450/2025	SANTOSINI ADHA VS UNION OF INDIA	PABITRA KUMAR NAYAK VS	// 0 //	
421	D-WP(C)/34452/2025	LAXMIDHAR SETHI VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	// 0 //	
422	D-WP(C)/34454/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //	
423	D-WP(C)/34455/2025	KANCHANA BEHERA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
424	D-WP(C)/34456/2025	SURAJ CHANDRA MAHANTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
425	D-WP(C)/34457/2025	ALUMINUM MAZDOOR SANGHA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500110
426	D-WP(C)/34460/2025	SAROJINI PADHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
427	D-WP(C)/34462/2025	M/S GREEN INDIA INFRASTRUCTURE AND DEVELOPMENT VS SECRETARY REAL ESTATE REGULATION AUTHORITY, BBSR	DEBAPRIYA BBSR VS	// 0 //	
428	D-WP(C)/34463/2025	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR ROU TRAY VS	// 0 //	
429	D-WP(C)/34465/2025	DEBASMITA MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA MISHRA VS	// 0 //	
430	D-WP(C)/34466/2025	SIBAPRIYA DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
431	D-WP(C)/34467/2025	SARAT CHANDRA MOHANTY	SUBASH CHANDRA MISHRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/34468/2025	PRATIMA PATRA	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/34469/2025	INFRASTRUCTURE WATCHDOG, NEW DELHI	DEBASISH HAZRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/34470/2025	AJAY KUMAR MOHANTY	SUBASH CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/34471/2025	PRAKASH JYOTI MAHAKUD	SUKANTA KUMAR DALAI	//	AOD20240000306C202500109
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/34474/2025	BIMAL KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/34475/2025	SADAN GAHIR	BHASKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/34476/2025	ANJUM KHAN	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/34477/2025	MODERN ROADWAYS PVT.LTD, Udit Nagar	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/34479/2025	SWARNALATA GARNAIK	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/34480/2025	URMAT NAG	BHASKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
442	D-WP(C)/34483/2025	JAYANTI PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/34484/2025	STATE OF ODISHA BIJAYA LAXMI PATTANAİK VS	SAILABALA JENA VS	// // ()	
444	D-WP(C)/34486/2025	STATE OF ODISHA SAILAJA NANDA VS	SAILABALA JENA VS	// // ()	
445	D-WP(C)/34488/2025	STATE OF ODISHA TUNA CHHATAR VS	KUNAL KUMAR SWAIN VS	// // ()	
446	D-WP(C)/34489/2025	STATE OF ODISHA DHIREN CHANDRA GIRI VS	SAILABALA JENA VS	// // ()	
447	D-WP(C)/34490/2025	STATE OF ODISHA BABA NAGESWAR MISSION SHAKTI WSHG VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500096
448	D-WP(C)/34491/2025	STATE OF ODISHA M/S. SWASTIK MARKETING, BARGARH VS	ADITYA NARAYAN RAY VS	// // ()	
449	D-WP(C)/34493/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK UNION OF INDIA VS	GOPAL KRISHNA NAYAK VS	// // ()	
450	D-WP(C)/34494/2025	PRADEEP KUMAR PRADHAN GRAMADEBATI SHG, VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500097
451	D-WP(C)/34495/2025	STATE OF ODISHA SUDHEER KUMAR PANDA VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500103
452	D-WP(C)/34497/2025	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	PRADEEP KUMAR DAS VS	// // ()	AOR20220001207C202500098
453	D-WP(C)/34499/2025	BASANTA MANJARI HOTA @ MOHANTY NIRMAL CHANDRA PATTANAİK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/34501/2025	M/S. VICKY ENTERPRISER, ANGUL VS	MADHAB LAL AGARWAL VS	// ()	
455	D-WP(C)/34504/2025	ASST. COMMISSIONER, CENTRAL GST AND MADHUSMITA DAS VS	EXCISE, ANGUL TAPAN KUMAR KAMILA VS	// () //	
456	D-WP(C)/34506/2025	STATE OF ODISHA MALAYA PRADHAN VS	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500108
457	D-WP(C)/34508/2025	STATE OF ODISHA SMRUTI RANJAN DALAI VS	MANORANJAN PADHI VS	// () //	
458	D-WP(C)/34511/2025	STATE OF ODISHA GADADHAR PANIGRAHI VS	JYOTIRMAY GUPTA VS	// () //	
459	D-WP(C)/34514/2025	STATE OF ODISHA SUBRAT KUMAR SAMANTRAY VS	DIPTI RANJAN SWAIN VS	// () //	
460	D-WP(C)/34515/2025	STATE OF ODISHA RAMKRUSHNA BARAL VS	SASHIBHUSAN DAS VS	// () //	
461	D-WP(C)/34520/2025	STATE OF ODISHA ANJAN KUMAR PARIDA VS	MANOJ KUMAR PATI VS	// () //	
462	D-WP(C)/34523/2025	STATE OF ODISHA LADU KISHORE BEHERA VS	SHARMISTHA SAMAL VS	// () //	
463	D-WP(C)/34525/2025	STATE OF ODISHA ARUNA KUMAR SATAPATHY VS	JYOTIRMAY GUPTA VS	// () //	
464	D-WP(C)/34528/2025	STATE OF ODISHA G.KASINATH VS	JYOTIRMAY GUPTA VS	// () //	
465	D-WP(C)/34529/2025	STATE OF ODISHA MANORANJAN PARIDA	BUDHIRAM DAS	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
466	D-WP(C)/34530/2025	STATE OF ODISHA SAILASHREE SCHOOL AND COLLEGE OF NURSING, BAHASOKA	ABHAY KUMAR ROUTH	//	
		VS	VS	0	
467	D-WP(C)/34531/2025	STATE OF ODISHA HARIHAR MARTHA	ABHAYA KUMAR SHARMA	//	
		VS	VS	0	
468	D-WP(C)/34533/2025	PRESIDENT, THE PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., KACHERI ROAD, PURI KAMAL LOCHAN SETHI	SAIBRATA RATH	//	
		VS	VS	0	
469	D-WP(C)/34534/2025	STATE OF ODISHA SAILASHREE SCHOOL AND COLLEGE OF NURSING, BAHASOKA	ABHAY KUMAR ROUTH	//	
		VS	VS	0	
470	D-WP(C)/34536/2025	STATE OF ODISHA TAPAN KUMAR PUTHAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
471	D-WP(C)/34538/2025	STATE OF ODISHA JUBARAJ SAHOO	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
472	D-WP(C)/34539/2025	COMMISSIONER, LAND REFORMS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK HIL-TECH SCHOOL AND COLLEGE OF NURSING EDUCATION, PURI	GOPAL PRASAD JENA	//	
		VS	VS	0	
473	D-WP(C)/34541/2025	THE STATE OF ODISHA RANJIT KUMAR LIMA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
474	D-WP(C)/34542/2025	STATE OF ODISHA PRAMOD MAHALICK	GOPAL PRASAD JENA	//	
		VS	VS	0	
475	D-WP(C)/34545/2025	STATE OF ODISHA KUMUDINI NAYAK	DEBASISH PATNAIK	//	
		VS	VS	0	
476	D-WP(C)/34546/2025	BHARAT KUMAR AGRWAL GOUTAM KISAN	DIGAMBARA MISHRA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/34547/2025	STATE OF ODISHA MADHUSMITA MAHAPATRA VS	DEBASISH PATNAIK VS	// // 0	
478	D-WP(C)/34548/2025	THE PRINCIPAL SECRETARY, HOME DEPARTMENT, KHURDA SRIRAM MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0	
479	D-WP(C)/34549/2025	STATE OF ODISHA CHATURA PADHAN VS	RABINDRA NATH PAL VS	// // 0	
480	D-WP(C)/34551/2025	STATE OF ODISHA TAPAN KUMAR BARIK VS	HIMANSHU SEKHAR PANDA VS	// // 0	
481	D-WP(C)/34552/2025	STATE OF ODISHA M/S. MAA THAJURANI INDANE GRAMIN VITARAK, MANORAHAN VS	MANORAHAN MISHRA VS	// // 0	
482	D-WP(C)/34554/2025	UNION OF INDIA URKULI DHARUA VS	SURENDRA KUMAR GARTIA VS	// // 0	
483	D-WP(C)/34556/2025	STATE OF ODISHA NITYANANDA PANDA VS	ANAM CHARAN PANDA VS	// // 0	
484	D-WP(C)/34557/2025	STATE OF ODISHA M/S.MAA SANTOSHI CONSTRUCTION, JAJPUR VS	GURUDUTTA KAR VS	// // 0	
485	D-WP(C)/34559/2025	STATE OF ODISHA M/S. HOTEL CHANDRABHAGA, BALIA, BALASORE VS	SOMANATH MISHRA VS	// // 0	
486	D-WP(C)/34561/2025	DEPUTY DIRECTOR (REVENUE), EMPLOYEES SALEELA ADHIKARI VS	STATE INSURANCE COPORATION, BBSR ANAM CHARAN PANDA VS	// // 0	
487	D-WP(C)/34563/2025	STATE OF ODISHA MOHAN SUNDAR MOHANTA VS	DURGESH NARAYAN RATH VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
488	D-WP(C)/34564/2025	BIRAJA PRASANNA DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
489	D-WP(C)/34565/2025	CHINTAMANI DWARI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS VS	// 0 //	AOD20240000333C202500066
490	D-WP(C)/34566/2025	HUTASAN BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS VS	// 0 //	
491	D-WP(C)/34568/2025	BASANTI DWARI VS STATE OF ODISHA	SUMAN MITRA VS VS	// 0 //	AOD20240000333C202500067
492	D-WP(C)/34569/2025	OMKARA REALTY, CUTTACK VS JOINT COMMISSIONER OF INCOME TAX, RANGE 1, CUTTACK	SASWAT KUMAR ACHARYA VS VS	// 0 //	
493	D-WP(C)/34571/2025	PRASANNA KUMAR PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS VS	// 0 //	
494	D-WP(C)/34572/2025	PURNIMA PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
495	D-WP(C)/34573/2025	SANJUKTA KUMARI GOUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //	AOD20240000306C202500113
496	D-WP(C)/34575/2025	PRAHALAD NAYAK VS STATE OF ODISHA	SUDHASHREE PASAYAT VS VS	// 0 //	AOR20250000161C202500043
497	D-WP(C)/34576/2025	RAHUL MOHANTY VS COMMISSIONER, CT AND GST ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS VS	// 0 //	
498	D-WP(C)/34577/2025	SANTOSHINI PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	// 0 //	
499	D-WP(C)/34578/2025	RADHA BINOD SAMANTRAY	SOUMYA RANJAN MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/34579/2025	MANTU GIRI	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/34580/2025	GALU KUMAR PANI	SASWAT KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/34581/2025	JHANTU SETHY	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/34583/2025	SHANKAR SETHI	SUKANTA KUMAR DALAI	//	AOD2024000306C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WPCRL/26073/2025	PRASANNA THATOI	ARIJEET MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/25995/2025	SUNITA HALDAR	SARBESWAR SAHOO	MALKANGIRI /353 /2023	AOD20220004505C202500097
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/25997/2025	BELAMATI MAJHI	SARBESWAR SAHOO	TITILAGARH /204 /2025	AOD20220004505C202500096
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/25999/2025	BHARAT CHANDRA SWAIN	SAMBEET PATTANAYAK	BALANGA /175 /2025	AOR20220001591C202500031
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/26001/2025	CHAITANYA SAHU	ASHIS KUMAR MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/26003/2025	NANDAUTSAB @ MUNDA @ ADI JENA	NABA KISHORE GURU	DHENKANAL TOWN /432 /2025	AOR20220000367C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/26004/2025	MANAS RAWAT	CHITTA RANJAN KANUNGO	//0	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/26005/2025 ABLAPL/10089/2025	STATE OF ODISHA SAI SAGAR KAR VS CBI	BIBHU PRASAD DAS VS	// / /0 ()	
512	D-ABLAPL/26013/2025	SK. SEMALUDDI @ SK. SEMALUDDIN VS STATE OF ODISHA	RAMAKANTA PANDA VS	BASTA /249 /2025 ()	AOD20240000348C202500029
513	D-ABLAPL/26014/2025	PYARELAL KEWAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /173 /2025 ()	
514	D-ABLAPL/26019/2025	MAGSIRA BHUE @ SUDHIR BHUE VS STATE OF ODISHA	SOUMYA MISHRA VS	BARPALLI /217 /2025 ()	
515	D-ABLAPL/26022/2025	SOUMYA SANJIB SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /805 /2025 ()	
516	D-ABLAPL/26024/2025	RAKESH NAYAK @ RAKESH KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /487 /2025 ()	
517	D-ABLAPL/26028/2025	INDRAJIT SANDHA @ INDRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 ()	
518	D-ABLAPL/26032/2025	SASMITA BISHI VS STATE OF ODISHA	ANKANN PANDA VS	KESINGA /310 /2025 ()	
519	D-ABLAPL/26035/2025	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /628 /2025 ()	AOR20220001631C202500232
520	D-ABLAPL/26038/2025	BASANTI NAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	TARASINGI /48 /2013 ()	
521	D-ABLAPL/26039/2025	ROHITA DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /197 /2025 ()	AOR20220001487C202500062



**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/26069/2025	SOHEL KHAN	GOKULANANDA SAHU	JAGDALPUR /78 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/26072/2025	SURAJ DOLIA	AMARENDRA SAHOO	PURIGHAT /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/26076/2025	SANDHYARANI ROUTHAY	PRAFULLA KUMAR KHATEI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/26079/2025	SK ZAFAR	SATYANARAYAN MISHRA	PURUNABAZAR /202 /2025	AOR20220001303C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/26082/2025	ASHIS KUMAR JENA	NARENDRA KUMAR LENKA	KUAKHIA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/26084/2025	SUNIL NAIK	MANORANJAN DAS	/ /	AOR20220000053C202500096
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/26089/2025	NETRANANDA BEHERA @ SIPU	AMULYA RATNA PANDA	CHANDIPUR /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/26091/2025	SK. DILAJAN	AMULYA RATNA PANDA	BASTA /289 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/26096/2025	PITABASA @ PITABASH BHOI	SWAGAT KUMAR SAHU	PARADEEP /225 /2025	AOR20220004593C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/26099/2025	NIGAMANANDA SAHOO	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /353 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/26100/2025	RAMA NAHAK @ RAMA CH. NAHAK	RATIKANTA MOHAPATRA	ASKA /319 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/26102/2025	STATE OF ODISHA SAROJ LENKA @ KALIA LENKA VS	BIBHUTI RANJAN MOHANTY VS	// KHUNTUNI /186 /2024 ()	
546	D-ABLAPL/26103/2025	STATE OF ODISHA MINAKETAN MAHAKUL VS	BIKASH KARNA VS	// BAUNISUNI /144 /2025 ()	
547	D-ABLAPL/26108/2025	STATE OF ODISHA JAGANNATH BISWAL @ JAGAN VS	AMITAV TRIPATHY VS	// NAYAGARH /319 /2025 ()	
548	D-ABLAPL/26113/2025	STATE OF ODISHA NARAHARI SETHI VS	SK. ZAFARULLA VS	// NAIKANI-DIHI /36 /2003 ()	
549	D-ABLAPL/26114/2025	STATE OF ODISHA PRADEEP KUMAR PANDA @ LIKUN VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA SADAR /132 /2024 ()	
550	D-ABLAPL/26117/2025	STATE OF ODISHA MAHESWAR MALIK @ MALLIK VS	SK. ZAFARULLA VS	// BALICHANDRAPUR /206 /2025 ()	
551	D-ABLAPL/26120/2025	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	BIJAYA KUMAR DASH VS	// TANGI /276 /2025 ()	
552	D-ABLAPL/26122/2025	STATE OF ODISHA DOLINDRA KUMBHAR VS	SUSHANTA KUMAR JOSHI VS	// BANGOMUNDA /162 /2025 ()	
553	D-ABLAPL/26127/2025	STATE OF ODISHA RAJESH DEHURY VS	SANGRAM KESHARI ROUT VS	// PURUNAKATAK /125 /2025 ()	
554	D-ABLAPL/26128/2025	STATE OF ODISHA ABINASH KUMAR PARIDA VS	SANTOSH KUMAR SETHI VS	// MALKANGIRI /202 /2021 ()	
555	D-ABLAPL/26129/2025	STATE OF ODISHA MANOJ BASTIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500223

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/26130/2025	NAMITA PANDA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	CUTTACK VIGILANCE /10 /2025 () //	
557	D-ABLAPL/26132/2025	SARABA @ BRUNDABAN NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2025 () //	
558	D-ABLAPL/26134/2025	BIJAY NAYAK @ BIJAYA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KORAPUT TOWN /140 /2025 () //	
559	D-ABLAPL/26135/2025	ASHISH SAHOO @ ASHISH KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /188 /2025 () //	
560	D-ABLAPL/26136/2025	BHAGABAN PANDEY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /43 /2025 () //	AOR20220001615C202500174
561	D-ABLAPL/26138/2025	RAJ SINGH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	KODINGA /23 /2021 () //	
562	D-ABLAPL/26139/2025	TAPAS RANJAN PATEL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LAIKERA /253 /2025 () //	
563	D-ABLAPL/26142/2025	BAILA @ BAILOCHAN KANDHPANI VS UNION OF INDIA (RAILWAY)	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500175
564	D-ABLAPL/26143/2025	SHASIKANTA JENA @ SASIKANTA JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	AGARAPADA /119 /2025 () //	
565	D-ABLAPL/26144/2025	RAJESH BHUTIA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	ATHAMALLIK /153 /2023 () //	
566	D-ABLAPL/26145/2025	MD. SUBEDAR VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	KODINGA /23 /2021 () //	
567	D-ABLAPL/26150/2025	BANAMBAR SAHU	RAKESH BEHERA	BAGDIA /254 /2023	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/26151/2025	BIJAYA KUMAR BEHERA	NIRANJAN PANDA	BAIDESWAR /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/26156/2025	SANTOSH KUMAR MOHANTY	RAKESH BEHERA	GOPALPRASAD /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/26158/2025	MANAS KUMAR SUNDARAY	SAROJ KUMAR DASH	JANKIA P.S. /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/26159/2025	BIKASH KUMAR PATRA	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/26160/2025	DINAKRUSHNA MANGARAJ	AVIRAM PATRA	CUTTACK SADAR /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/26161/2025	DUSHMANTA PRADHAN @ YASOBANTA PRADHAN KAJAL SAHOO		N.T.P.C. /13 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/26165/2025	SHANTILATA BISWAL	AJIT KUMAR SAHOO	AGARAPADA /145 /2024	AOR20220001563C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/26166/2025	SIBA @ SIBA SUNDAR BISWAL	KABIRAJ PRADHAN	TANGI (KHURDA) /564 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/26172/2025	KALPATARU SETHY	PRAKASH CHANDRA DASH	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/26176/2025	CHUNU KHAN @ CHUNA KHAN	PRAKASH CHANDRA DASH	NISCHINTAKOILI /83 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/26181/2025	GUDU @ ASHUTOSH KAR	SUSANTA KUMAR ROUT	DHENKANAL TOWN /732 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/26187/2025	STATE OF ODISHA AMBUJA MALLIK VS	MANOJ KUMAR PANDA VS	// GURUDIJHATIA /147 /2025 ()	
580	D-ABLAPL/26189/2025	STATE OF ODISHA SUSHIL KUMAR JENA VS	MANOJ KUMAR PATI VS	// RAIBANIA /43 /2025 ()	
581	D-ABLAPL/26191/2025	STATE OF ODISHA JAGADISH BADAPANDA VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /74 /2025 ()	
582	D-ABLAPL/26193/2025	STATE OF ODISHA DHABALESWAR SAHOO VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /304 /2025 ()	
583	D-ABLAPL/26194/2025	STATE OF ODISHA RAMA CHANDRA SAHOO VS	MANAS KUMAR CHAND VS	// INFOVALLY UPD BHUBANESWAR /215 /2025 ()	
584	D-ABLAPL/26198/2025	STATE OF ODISHA SUSHANTA JAYASINGH VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /278 /2025 ()	
585	D-ABLAPL/26199/2025	STATE OF ODISHA AKASH NAYAK VS	SOUMYA RANJAN DAS VS	// SECTOR-19 /102 /2025 ()	
586	D-ABLAPL/26200/2025	STATE OF ODISHA SUKANT CHANDRA PATRA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
587	D-ABLAPL/26203/2025	STATE OF ODISHA BINOD TETE VS	SOUMYA RANJAN DAS VS	// RAIBAGA /143 /2025 ()	
588	D-ABLAPL/26204/2025	STATE OF ODISHA JIBAN KUMAR MISHRA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
589	D-ABLAPL/26207/2025	STATE OF ODISHA KAMPANI BEHERA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// //0 ()	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/08/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
590	D-ABLAPL/26208/2025	SOURAV BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	SAHADEV KHUNTA /229 /2025 () //	AOR20220001462C202500107
591	D-ABLAPL/26210/2025	SAROJINI PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /470 /2025 () //	
592	D-ABLAPL/26211/2025	BHIMSEN PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /156 /2025 () //	
593	D-ABLAPL/26213/2025	DHANESWAR BEHERA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY-O-2782/1999 VS	SAHADEV KHUNTA /221 /2025 () //	
594	D-ABLAPL/26215/2025	DHUKAN DAS VS STATE OF ODISHA	DEBI PRASAD RAYCHAUDHURY VS	BHADRESWAR /133 /2025 () //	
595	D-ABLAPL/26216/2025	HASAN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /98 /2025 () //	
596	D-ABLAPL/26218/2025	HASAN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /100 /2025 () //	
597	D-ABLAPL/26220/2025	DILU SAHOO @ SIDHANT SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHANJANAGAR /896 /2025 () //	
598	D-ABLAPL/26228/2025	SUSANTA KUMAR DAS @ BULU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /271 /2025 () //	
599	D-ABLAPL/26232/2025	SANJUKTA BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	NIMAPADA /263 /2025 () //	
600	D-ABLAPL/26236/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	KARUNAKAR GAYA VS	INFOCITY PS /275 /2025 () //	
601	D-ABLAPL/26237/2025	BAGALA @ LIPU NAYAK	JAYADEBA BEHERA	CHANDABALI /343 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/26249/2025	SANTOSH KUMAR BEHERA	SANJIB KUMAR BHANJADEO	REMUNA /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/26252/2025	ASWINI KUMAR DASH	DEVASHIS PANDA	//	AOR20220001247C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/26254/2025	RUDRA PRASAD PANDEY	DILIP KUMAR SAHU	GHATAGAON /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/26255/2025	SUBAL CHANDRA MISHRA	JAGABANDHU SAHU	SAMBALPUR VIGILANCE /8 /2025	AOR20220001487C202500065
		VS	VS	()	
		STATE OF ODISHA (VIGILANCE DEPARTMENT)		//	
606	D-ABLAPL/26258/2025	DIBAKAR RAUTIA	DILIP KUMAR SAHU	KUCHINDA /243 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :25/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/34268/2025 SAO/ /	SABITRI SWAIN MP	SANATAN DAS	44/2025
2	D-CRLLP/26110/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	52/2025
3	D-CRP/31282/2025 CRP/ /	TRILOCHAN SAHU MP	AKSHAYA KUMAR SAHOO	62/2025
4	D-STREV/34473/2025 STREV/ /	M/S. DILKHUS ENTERPRISERS, BBSR MP	CHITTARANAJAN DAS	64/2025
5	D-TRPCRL/26248/2025 TRPCRL/ /	RABINDRA KUMAR SUPAKAR MP	ARUN KUMAR PATRA	80/2025
6	D-JCRLA/105/2022 JCRLA/105/2022	DHANU DEHURY MP	M/S.PARTHA SARATHI DAS, B.N.BARIK	222/2025
7	D-SA/180/2000 SA/180/2000	KUMUDABANDHU MP	M/S.S.P.MISRA	249/2025
8	D-SA/180/2000 SA/180/2000	KUMUDABANDHU MP	M/S.S.P.MISRA	250/2025
9	D-SA/180/2000 SA/180/2000	KUMUDABANDHU MP	M/S.S.P.MISRA	251/2025
10	D-TRP(C)/34274/2025 TRP(C)/ /	SONALI MOHAPATRA MP	PRAKASH CHANDRA SETHI	300/2025
11	D-TRP(C)/34355/2025 TRP(C)/ /	MONALISHA NAYAK MP	ARIJEET MISHRA	301/2025
12	D-TRP(C)/34360/2025 TRP(C)/ /	NIBEDITA SAHOO MP	ARIJEET MISHRA	302/2025
13	D-TRP(C)/34544/2025 TRP(C)/ /	SMRUTI RANJAN SINGHSAMANT MP	AMITAV TRIPATHY	303/2025
14	D-CONTC/29489/2025 CONTC/3452/2025	PRITINANDA PRADHAN MP		317/2025
15	D-CONTC/6541/2023 CONTC/6541/2023	PRAFULLA CHANDRA BEHERA MP	M/S. MANOJ KUMAR MOHANTY, ARYA TRIPATHY, NAVNEET DADHI	318/2025
16	D-CONTC/4343/2023 CONTC/4343/2023	PRATAP KUMAR PARIDA MP		319/2025
17	D-CONTC/2852/2019 CONTC/2852/2019	SURYA NARAYAN TRIPATHY MP	MANAS PATI	320/2025
18	D-CONTC/2550/2025 CONTC/370/2025	PEREPU SATYANARAYANA MP	GOPAL KRISHNA NAYAK(CENTRAL GOVT. COUNSEL)	321/2025
19	D-CONTC/2502/2025 CONTC/361/2025	RAMESH CHANDRA SENAPATY MP		322/2025
20	D-RVWPET/32975/2025 RVWPET/ /	ZARA LATIF MP	SOUMYA MISHRA	343/2025
21	D-RVWPET/34364/2025 RVWPET/ /	BAIRAGI SATAPATHY MP	SIDHARTHA SWAIN	344/2025
22	D-RVWPET/34482/2025 RVWPET/ /	SUSHILARANI BEHERA MP	MAHESWAR MOHANTY	345/2025
23	D-RPFAM/34464/2025 RPFAM/ /	DIPAK KUMAR ROUT MP	SRINIBASH SATAPATHY	376/2025
24	D-RPFAM/34524/2025 RPFAM/ /	HARISH MAHANTA MP	SURYA SNATA MOHAPATRA	377/2025
25	D-CMAPL/12500/2025 CMAPL/115/2025	NRUSINGHA PRASAD SUNDARAY MP	M/S S.K.SAMANTARAY, S.C.TRIPATHY, N.SAHOO, M.DAS, T.SAHOO	446/2025
26	D-CMAPL/34428/2025	DEBADATTA PANDA	BIKRAM SENAPATI	

27	CMAPL/ / D-CMAPL/389/2019 CMAPL/389/2019	MP SECRETARY-CUM-DIRECTOR GENERAL OF POSTS, TELECOMS & INFORMATION TECHNOLOGY		447/2025
28	D-CMAPL/28198/2025 CMAPL/210/2025	M.N.K. HARISH MP	BISWARANJAN MAHARATHA	448/2025
29	D-MATA/29135/2025 MATA/ /	PRADOSH KUMAR ROUT MP	SAYANTAN PANDA	449/2025
30	D-MATA/397/2023 MATA/397/2023	DR. NIBEDITA NANDA MP	PRAJNA SARITA MOHANTY	466/2025
31	D-MATA/33145/2025 MATA/326/2025	AHALYA SENAPATI MP	AJIT CHANDRA MOHAPATRA	467/2025
32	D-MATA/34487/2025 MATA/ /	KAKOLI BOSE@BARDHAN MP	SIDDHARTHA SAMAL	468/2025
33	D-MATA/33553/2025 MATA/ /	ANTARYAMI BEHERA MP	ADYASIDHI MISHRA	469/2025
34	D-MATA/33602/2025 MATA/ /	PRAMILA BALA BEHERA MP	ADYASIDHI MISHRA	470/2025
35	D-MATA/13/2010 MATA/13/2010	DILLIP K.MOHANTY MP	M/S.RAMAKANT MOHANTY	471/2025
36	D-MATA/34526/2025 MATA/ /	AMITAVA SAMAL MP	JANMEJAYA KATIKIA	472/2025
37	D-MATA/34526/2025 MATA/ /	AMITAVA SAMAL MP	JANMEJAYA KATIKIA	473/2025
38	D-FAO/32599/2025 FAO/399/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR MP	PIRJA PRASAD DUTTA	474/2025
39	D-FAO/32599/2025 FAO/399/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR MP	PIRJA PRASAD DUTTA	780/2025
40	D-FAO/1019/2019 FAO/1019/2019	GOURANGA CH.RANA MP		781/2025
41	D-FAO/34395/2025 FAO/ /	R.M.,ORIENTAL INSURANCE CO. LTD.,KHURDA MP	PRASANTA KUMAR MAHALI	782/2025
42	D-FAO/34438/2025 FAO/ /	MANAGER, LEGAL M/S. RELIANCE GENERAL INSURANCE CO. LTD. MP	RAMINSURANCE CO. LTD.	783/2025
43	D-FAO/32467/2025 FAO/ /	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE CO. LTD.,KHURDA MP	ADINSURANCE CO. LTD.,KHURDA	784/2025
44	D-FAO/306/2023 FAO/306/2023	SUSHANT KUMAR SAMAL MP	SUBHADUTTA ROUSTRAY	785/2025
45	D-CRLREV/144/2023 CRLREV/144/2023	ANEETA PANDA MP	RAMDAS ACHARY	786/2025
46	D-CRLREV/26016/2025 CRLREV/ /	BINAPANI DUTTA MP	BANSHIDHAR SATAPATHY	866/2025
47	D-CRLREV/26011/2025 CRLREV/ /	SHAKUNTALA MOHANTY MP	JYOTIKANTA MOHAPATRA	867/2025
48	D-CRLREV/26021/2025 CRLREV/ /	RIHOBIUM BADARAITA MP	SOUBHAGYA KUMAR DASH	868/2025
49	D-CRLREV/26021/2025 CRLREV/ /	RIHOBIUM BADARAITA MP	SOUBHAGYA KUMAR DASH	869/2025
50	D-CRLREV/26075/2025 CRLREV/ /	SOURAV MISHRA MP	MANOJ KUMAR MOHANTY	870/2025
51	D-CRLREV/26101/2025 CRLREV/ /	JAGANNATH SAHOO MP	KARUNAKAR RATH	871/2025
52	D-CRLREV/26162/2025 CRLREV/ /	BUTU MAHANTY MP	SUSANTA SEKHAR MOHAPATRA	872/2025
53	D-BLAPL/13070/2025 BLAPL/4933/2025	BABLU @ ABDUL GAFFAR REHEMAN @ MP	GAFFAR REHAMAN	873/2025
54	D-BLAPL/18416/2025 BLAPL/6897/2025	JUMESH KUMAR SAHOO MP	DEBASNAN DAS	882/2025
55	D-BLAPL/10054/2025 BLAPL/3860/2025	JATIN BEDSETH MP		883/2025
56	D-BLAPL/15250/2025 BLAPL/5374/2025	SACHIN PRADHAN MP	SUJATA JENA	884/2025
57	D-BLAPL/2697/2025 BLAPL/1039/2025	SAIYAD JIYAHJUR RAHAMAN MP	SANJAY KUMAR PARIDA	885/2025
				886/2025

58	D-BLAPL/13431/2023 BLAPL/13431/2023	AMINUL SHAIKH MP		887/2025
59	D-BLAPL/3839/2025 BLAPL/1423/2025	BHULEDIYA @ JAYESH KUMAR MP	NABIN KUMAR DAS	889/2025
60	D-BLAPL/24985/2025 BLAPL/8677/2025	MANAS SAHOO MP	ACHYUTANANDA PATTANAIK	890/2025
61	D-RSA/319/2019 RSA/319/2019	KULAMANI SAHU MP	SATYABRATA MOHANTY	1213/2025
62	D-RSA/34318/2025 RSA/ /	RAI ANANDAM MP	SOUBHAGYA KUMAR DASH	1214/2025
63	D-RSA/34343/2025 RSA/ /	TRIBENI BAG MP	UMA CHARAN MISHRA	1215/2025
64	D-RSA/34343/2025 RSA/ /	TRIBENI BAG MP	UMA CHARAN MISHRA	1216/2025
65	D-RSA/573/2023 RSA/573/2023	LAXMAN BASKEY @ MAJHI MP	SUKANTA KUMAR NAYAK	1217/2025
66	D-RSA/573/2023 RSA/573/2023	LAXMAN BASKEY @ MAJHI MP	SUKANTA KUMAR NAYAK	1218/2025
67	D-RSA/573/2023 RSA/573/2023	LAXMAN BASKEY @ MAJHI MP	SUKANTA KUMAR NAYAK	1219/2025
68	D-RSA/34451/2025 RSA/ /	SURESH BAGAR MP	SANTOSH KUMAR PANDA	1220/2025
69	D-CMP/33575/2025 CMP/1289/2025	MANOJ KUMAR DAS MP	JAGAJIT PANDA	1341/2025
70	D-CMP/34294/2025 CMP/ /	RAM DULARIE AGRAWAL MP	RAMDAS ACHARY	1342/2025
71	D-CMP/34357/2025 CMP/ /	LACHHMAN ROUT MP	DHANANJAYA MUND	1343/2025
72	D-CMP/34379/2025 CMP/ /	MITRABHANU PADHAN MP	KIRTAN DANG	1344/2025
73	D-CMP/34430/2025 CMP/ /	PRANANATH MISHRA MP	DEEPALI MAHAPATRA	1345/2025
74	D-CMP/34441/2025 CMP/ /	GYANANJALI MISHRA MP	SUSANTA KUMAR BARAL	1346/2025
75	D-CMP/34492/2025 CMP/ /	SK. NAIMUDDIN MP	AJIT CHANDRA MOHAPATRA	1347/2025
76	D-CMP/34492/2025 CMP/ /	SK. NAIMUDDIN MP	AJIT CHANDRA MOHAPATRA	1348/2025
77	D-CMP/1159/2023 CMP/1159/2023	AMARESH SARKAR MP	BIBEKANANDA BHUYAN	1349/2025
78	D-CMP/34503/2025 CMP/ /	BIREN ROY @ BIREN CHANDRA ROY MP	PRASANNA KUMAR RATH	1350/2025
79	D-CMP/20377/2025 CMP/836/2025	DEVI PRASAD MISHRA @ DEBI PRASAD MISHRA MP	DEBIPRATHA MISHRA	1351/2025
80	D-CMP/34513/2025 CMP/ /	T.JITESH KUMAR PATRO MP	PRATYUSHA NAIDU	1352/2025
81	D-CMP/34510/2025 CMP/ /	BIREN ROY@BIREN CHANDRA ROY MP	PRASANNA KUMAR RATH (1)	1353/2025
82	D-CMP/34513/2025 CMP/ /	T.JITESH KUMAR PATRO MP	PRATYUSHA NAIDU	1354/2025
83	D-CMP/34527/2025 CMP/ /	RAMESWAR SAMAL MP	AMIT PRASAD BOSE	1355/2025
84	D-CMP/34550/2025 CMP/ /	KAMARAPU NEELAVENI MP	RASHMI KANTA SAHU	1356/2025
85	D-CMP/7600/2025 CMP/297/2025	MUKUL KUMAR MP	SAIBRATA RATH	1357/2025
86	D-CMP/34521/2025 CMP/ /	HIRANYA MAHAKUD MP	KISHORE KUMAR MISHRA	1358/2025
87	D-CMP/34574/2025 CMP/ /	CHHABINDRA SAHOO MP	SHISHIR KUMAR SWAIN	1359/2025
88	D-CMP/34574/2025 CMP/ /	CHHABINDRA SAHOO MP	SHISHIR KUMAR SWAIN	1360/2025
89	D-ABLAPL/26004/2025	MANAS RAWAT	CHITTA RANJAN KANUNGO	

	ABLAPL/ /	MP		1575/2025
90	D-ABLAPL/14272/2025	SUSANTA MALLICK @ BULA		
	ABLAPL/5654/2025	MP		1576/2025
91	D-ABLAPL/15879/2025	HEMANTA NAIK		
	ABLAPL/6457/2025	MP		1577/2025
92	D-ABLAPL/23577/2025	DEEPAK KUMAR BARIK		
	ABLAPL/9306/2025	MP		1578/2025
93	D-ABLAPL/24979/2025	DAMAYANTI ROUT	SRIKANTA MAHUNTA	
	ABLAPL/9746/2025	MP		1579/2025
94	D-ABLAPL/23622/2025	JAYAPRAKASH SAHOO		
	ABLAPL/9294/2025	MP		1580/2025
95	D-ABLAPL/12920/2024	BASANTA BIHARY NANDA		
	ABLAPL/4508/2024	MP		1581/2025
96	D-ABLAPL/21103/2025	BINDUSHREE BEHERA		
	ABLAPL/8353/2025	MP		1582/2025
97	D-ABLAPL/7316/2025	NIGAM LAHARI SAMANTRAY		
	ABLAPL/2750/2025	MP		1583/2025
98	D-ABLAPL/5745/2025	SUJIT KUMAR SAHOO	SUBASH CHANDRA ACHARYA	
	ABLAPL/2168/2025	MP		1584/2025
99	D-MACA/33670/2025	PRAVAT BARAD	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2156/2025
100	D-MACA/34299/2025	MAHADEV BERIHA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2157/2025
101	D-MACA/34309/2025	HIRALAL SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2158/2025
102	D-MACA/34309/2025	HIRALAL SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2159/2025
103	D-MACA/34313/2025	BIJAY KUMAR SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2160/2025
104	D-MACA/34313/2025	BIJAY KUMAR SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2161/2025
105	D-MACA/34316/2025	ANAM RANA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2162/2025
106	D-MACA/34316/2025	ANAM RANA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2163/2025
107	D-MACA/34340/2025	RAJKUMARI SINGH	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2164/2025
108	D-MACA/34320/2025	PRASANTA KUMAR SAHOO	JAGABANDHU SAHU	
	MACA/ /	MP		2165/2025
109	D-MACA/34320/2025	PRASANTA KUMAR SAHOO	JAGABANDHU SAHU	
	MACA/ /	MP		2166/2025
110	D-MACA/34385/2025	B.M.,ORIENTAL INSURANCE CO. LTD.,JHARSUGUDA	ARUN KUMAR MAHALI	
	MACA/ /	MP		2167/2025
111	D-MACA/34385/2025	B.M.,ORIENTAL INSURANCE CO. LTD.,JHARSUGUDA	ARUN KUMAR MAHALI	
	MACA/ /	MP		2168/2025
112	D-MACA/563/2022	RANJIT KUMAR RAY		
	MACA/563/2022	MP		2169/2025
113	D-MACA/34396/2025	B.M. ORIENTAL INSURANCE CO.LTD., JHARSUGUDA	ARUN KUMAR MAHALI	
	MACA/ /	MP		2170/2025
114	D-MACA/34396/2025	B.M. ORIENTAL INSURANCE CO.LTD., JHARSUGUDA	ARUN KUMAR MAHALI	
	MACA/ /	MP		2171/2025
115	D-MACA/34582/2025	CHANDRA MAJHI	DIPTI RANJAN SWAIN	
	MACA/ /	MP		2172/2025
116	D-CRLMC/25095/2025	SANTOSH KUMAR MISHRA		
	CRLMC/3251/2025	MP		2353/2025
117	D-CRLMC/26006/2025	HIMANSU SEKHAR UPADHYAY	JYOTI PATNAIK	
	CRLMC/ /	MP		2354/2025
118	D-CRLMC/20637/2024	ARTATRAN @ ARTATRANA SAHOO		
	CRLMC/2642/2024	MP		2355/2025
119	D-CRLMC/28578/2024	SARBESWAR MARTHA	PARTHA SARATHI DAS	
	CRLMC/3699/2024	MP		2356/2025
120	D-CRLMC/26037/2025	MUNIR KHAN	ARUN KUMAR DAS	
	CRLMC/ /	MP		2357/2025

121	D-CRLMC/24102/2025 CRLMC/3120/2025	SUBUDHI SAHU MP		2358/2025
122	D-CRLMC/23520/2025 CRLMC/3193/2025	JULI PRADHAN MP	HIMANSHU SEKHAR MISHRA	2359/2025
123	D-CRLMC/26056/2025 CRLMC/ /	SURENDRANATH SARANGI MP	PRASANNA KUMAR MISHRA	2360/2025
124	D-CRLMC/13827/2025 CRLMC/1822/2025	SUNIL KUMAR MISHRA MP		2361/2025
125	D-CRLMC/26077/2025 CRLMC/ /	JITENDRA DAS MP	ARIJEET MISHRA	2362/2025
126	D-CRLMC/26078/2025 CRLMC/ /	MANOJ KUMAR NAIK MP	BIRAJA PRASAD NANDA	2363/2025
127	D-CRLA/502/2018 CRLA/502/2018	PUNARJIBITA DIGAL MP	BASANTA KUMAR NAYAK	2363/2025
128	D-CRLA/26109/2025 CRLA/ /	SWARNALATA PRADHAN @ SWARNA PRADHAN MP	ABHIRAMANT KUMAR MUND	2364/2025
129	D-CRLMC/23283/2025 CRLMC/2992/2025	JITU@JITENDRA KUMAR NAIK MP		2364/2025
130	D-CRLMC/25609/2025 CRLMC/ /	MAHESH KUMAR PANDA MP	AJAY KUMAR TRIPATHY	2365/2025
131	D-CRLA/24910/2025 CRLA/972/2025	MADAN MOHAN SAMANTARAY MP	TEJASMITA MOHAPATRA	2365/2025
132	D-CRLA/660/2012 CRLA/660/2012	TURAM MUNDA MP	M/S.ARIJEET MISHRA,(MR.CHITTARANJAN SAHU)	2366/2025
133	D-CRLMC/23500/2025 CRLMC/3005/2025	PINTU GOCHHAYAT @ GOCHHAIT MP		2366/2025
134	D-CRLMC/26131/2025 CRLMC/ /	CHITTARANJAN ROUT MP	HRUDANANDA MOHAPATRA	2367/2025
135	D-CRLA/26183/2025 CRLA/ /	KABU @ ASHOK DAS MP	RAKESH KUMAR DAS	2367/2025
136	D-CRLA/26183/2025 CRLA/ /	KABU @ ASHOK DAS MP	RAKESH KUMAR DAS	2368/2025
137	D-CRLMC/26133/2025 CRLMC/ /	GIRIJA SHANKAR DWIBEDI MP	PRAMOD KUMAR MISHRA	2368/2025
138	D-CRLMC/26155/2025 CRLMC/ /	SURENDRA SAHU MP	JUGALA KISHORE PANDA	2369/2025
139	D-CRLA/26183/2025 CRLA/ /	KABU @ ASHOK DAS MP	RAKESH KUMAR DAS	2369/2025
140	D-CRLMC/26169/2025 CRLMC/ /	GAUTAM KUMAR V.K. BURRA MP	LINGARAJ SARANGI	2370/2025
141	D-CRLA/26253/2025 CRLA/ /	BAPUN MOHANTA MP	SHYAM SUNDAR CHHUALSINGH	2370/2025
142	D-CRLA/26253/2025 CRLA/ /	BAPUN MOHANTA MP	SHYAM SUNDAR CHHUALSINGH	2371/2025
143	D-CRLMC/19418/2025 CRLMC/2376/2025	DUKHISHYAM DIGAL MP		2371/2025
144	D-CRLMC/19426/2025 CRLMC/2377/2025	DUKHISHYAM DIGAL MP		2372/2025
145	D-CRLA/26259/2025 CRLA/ /	MUNA @ SUSANTA KUMAR NAYAK MP	TARA PRASAD MOHAPATRA	2372/2025
146	D-CRLA/26259/2025 CRLA/ /	MUNA @ SUSANTA KUMAR NAYAK MP	TARA PRASAD MOHAPATRA	2373/2025
147	D-CRLMC/21117/2024 CRLMC/2747/2024	BAPI@NIHAR RANJAN SWAIN MP	PRAKASH CHANDRA DASH	2373/2025
148	D-CRLMC/26212/2025 CRLMC/ /	BHAGYADHAR PRUSTY MP	AMIYA RANJAN MAJHI	2374/2025
149	D-CRLMC/26212/2025 CRLMC/ /	BHAGYADHAR PRUSTY MP	AMIYA RANJAN MAJHI	2375/2025
150	D-CRLMC/26223/2025 CRLMC/ /	PINKU MANDAL MP	BIJAYA KUMAR RAGADA	2376/2025
151	D-CRLMC/26263/2025 CRLMC/ /	SANJEEP KUMAR MOHANTY MP	SANTOSH KUMAR DWIVEDY	2377/2025
152	D-WA/34317/2025	PRATIVA MOHANTY	MANOJ KUMAR MOHANTY	

	WA/ /	MP		3748/2025
153	D-WA/34317/2025	PRATIVA MOHANTY	MANOJ KUMAR MOHANTY	
	WA/ /	MP		3749/2025
154	D-WA/34344/2025	PANKAJ KUMAR NAYAK	SIDHARTHA MISHRA	
	WA/ /	MP		3750/2025
155	D-WA/34354/2025	RABI NARAYAN TRIPATHY	DEEPALI MAHAPATRA	
	WA/ /	MP		3751/2025
156	D-WA/34380/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3752/2025
157	D-WA/34380/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3753/2025
158	D-WA/1241/2022	STATE OF ODISHA	Y. S. P. BABU, AGA	
	WA/1241/2022	MP		3754/2025
159	D-WA/34422/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3755/2025
160	D-WA/34422/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3756/2025
161	D-WA/17690/2025	KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS WELFARE SOCIETY,CUTTACK		
	WA/831/2025	MP		3757/2025
162	D-WA/17695/2025	THE KIRAN PARIJATAK ENCLAVE APARTMENT OWNERS WELFARE SOCIETY, CUTTACK		
	WA/846/2025	MP		3758/2025
163	D-WA/34443/2025	STATE OF ODISHA	SURYA NARAYAN PATANAIAK,A.G.A	
	WA/ /	MP		3759/2025
164	D-WA/34443/2025	STATE OF ODISHA	SURYA NARAYAN PATANAIAK,A.G.A	
	WA/ /	MP		3760/2025
165	D-WA/1755/2023	STATE OF ODISHA		
	WA/1755/2023	MP		3761/2025
166	D-WA/51941/2024	STATE OF ODISHA	SASWAT DAS , A.G.A	
	WA/3344/2024	MP		3762/2025
167	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3763/2025
168	D-WA/34518/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3764/2025
169	D-WA/34518/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3765/2025
170	D-WA/34518/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3766/2025
171	D-WA/34519/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3767/2025
172	D-WA/34519/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3768/2025
173	D-WP(C)/34252/2025	BUDA @ B.ALLEYA REDDY	ASHOK KUMAR DAS	
	WP(C)/23794/2025	MP		14412/2025
174	D-WP(C)/31922/2025	MIRZA NUREN BEG		
	WP(C)/22326/2025	MP		14413/2025
175	D-WP(C)/31921/2025	ANITYA RANJAN JENA		
	WP(C)/22333/2025	MP		14414/2025
176	D-WP(C)/13523/2014	PRINTERS AND BINDERS	M/S.DIGAMBARA MISHRA	
	WP(C)/13523/2014	MP		14415/2025
177	D-WP(C)/34260/2025	MANJU SAHU	SIDHESWAR MALLIK	
	WP(C)/23814/2025	MP		14416/2025
178	D-WP(C)/17505/2025	RAKESH RANJAN KAR	MADHUSUDAN JENA, M/S MANOJ KUMAR MISHRA	
	WP(C)/12114/2025	MP		14417/2025
179	D-WP(C)/34261/2025	SUBHAS CHANDRA SATPATHY	DEVASHIS PANDA	
	WP(C)/23827/2025	MP		14418/2025
180	D-WP(C)/18741/2025	SUBRAT KUMAR PADHY	PAMI RATH	
	WP(C)/12865/2025	MP		14419/2025
181	D-WP(C)/34265/2025	LAMBODAR SATAPATHY	DEVASHIS PANDA	
	WP(C)/23847/2025	MP		14420/2025
182	D-WP(C)/17505/2025	RAKESH RANJAN KAR	MADHUSUDAN JENA, M/S MANOJ KUMAR MISHRA	
	WP(C)/12114/2025	MP		14421/2025
183	D-WP(C)/33792/2025	JITENDRA KUMAR BISOYI	SHAKTI DATTA TRIPATHY	
	WP(C)/23459/2025	MP		14422/2025

184	D-WP(C)/11164/2023 WP(C)/11164/2023	ABASIKA SANGHA, SECTOR 13, CUTTACKNIROD KUMAR SAHU MP		14423/2025
185	D-WP(C)/34271/2025 WP(C)/23781/2025	BHAGBAN PRADHAN MP	SUBRAT KUMAR KAR	14424/2025
186	D-WP(C)/17505/2025 WP(C)/12114/2025	RAKESH RANJAN KAR MP	MADHUSUDAN JENA, M/S MANOJ KUMAR MISHRA	14425/2025
187	D-WP(C)/34273/2025 WP(C)/23810/2025	LILABATI SAMAL MP	ABINASH BARIK	14426/2025
188	D-WP(C)/16834/2025 WP(C)/12381/2025	DEEPAK KUMAR PADHI MP	PRATIK DASH	14427/2025
189	D-WP(C)/27893/2025 WP(C)/19394/2025	NILAM KUMAR SWAIN MP		14428/2025
190	D-WP(C)/34277/2025 WP(C)/23792/2025	M/S JSW STEEL LIMITED, MUMBAI MP	SARADA PRASANNA SARANGI	14429/2025
191	D-WP(C)/34281/2025 WP(C)/23834/2025	RAMDAS SOREN MP	KUNAL KUMAR SWAIN	14430/2025
192	D-WP(C)/34256/2025 WP(C)/ /	BIBHU RANJAN NAYAK MP	SRINIVAS MOHANTY	14431/2025
193	D-WP(C)/34282/2025 WP(C)/23837/2025	JITRAY MARNDI MP	KUNAL KUMAR SWAIN	14432/2025
194	D-WP(C)/34284/2025 WP(C)/23840/2025	MANAS KUMAR DAS MP	KUNAL KUMAR SWAIN	14433/2025
195	D-WP(C)/34285/2025 WP(C)/23843/2025	PINTU MALLIK MP	MANOJA KUMAR KHUNTIA	14434/2025
196	D-WP(C)/34258/2025 WP(C)/ /	BENGA PADHAN MP	DEBASHISHA HOTA	14435/2025
197	D-WP(C)/34287/2025 WP(C)/23838/2025	MANAS KUMAR GIRI MP	KUNAL KUMAR SWAIN	14436/2025
198	D-WP(C)/34288/2025 WP(C)/23809/2025	JANARDAN MISHRA MP	PRAFULLA KUMAR MOHAPATRA	14437/2025
199	D-WP(C)/34289/2025 WP(C)/23841/2025	LAXMI SINGH MP	KUNAL KUMAR SWAIN	14438/2025
200	D-WP(C)/14820/2025 WP(C)/10570/2025	DEVENDAR SINGH SACHAR MP		14439/2025
201	D-WP(C)/29850/2025 WP(C)/20753/2025	JYOTIRMAYA SAHOO MP		14440/2025
202	D-WP(C)/34262/2025 WP(C)/23845/2025	SATRUGHNA ROUT MP	SAMARENDRA BEURA	14441/2025
203	D-WP(C)/34295/2025 WP(C)/23772/2025	KRUSHAN CHANDRA TARAI MP	SHIVSANKAR MOHANTY	14442/2025
204	D-WP(C)/34295/2025 WP(C)/23772/2025	KRUSHAN CHANDRA TARAI MP	SHIVSANKAR MOHANTY	14443/2025
205	D-WP(C)/34257/2025 WP(C)/ /	DIPTI RANJAN NAYAK MP	MANOJ PANIGRAHI	14444/2025
206	D-WP(C)/13113/2010 WP(C)/13113/2010	KARUNAKAR MALLICK MP	M/S.BIMBISAR DASH	14445/2025
207	D-WP(C)/34264/2025 WP(C)/ /	KSHIRODRA KUMAR BHOI MP	SRINIVAS MOHANTY	14446/2025
208	D-WP(C)/34259/2025 WP(C)/ /	PRAVAT NALINI BEURIA MP	SRINIVAS MOHANTY	14447/2025
209	D-WP(C)/30982/2025 WP(C)/22038/2025	RANGADHAR PANDA MP	SUDHIR KUMAR MALLICK	14448/2025
210	D-WP(C)/31344/2025 WP(C)/21958/2025	BHISMA CHANDRA MOHANTY MP	SUDHIR KUMAR MALLICK	14449/2025
211	D-WP(C)/31385/2025 WP(C)/21976/2025	MALAYA RANJAN SAHOO MP	SUDHIR KUMAR MALLICK	14450/2025
212	D-WP(C)/34310/2025 WP(C)/ /	M/S.PARADEEP PHOSPHATES LTD., BBSR MUKESH PANDA MP		14451/2025
213	D-WP(C)/30974/2025 WP(C)/23533/2025	SANTOSH KUMAR NAYAK MP	SUDHIR KUMAR MALLICK	14452/2025
214	D-WP(C)/30985/2025 WP(C)/22023/2025	BRAJA KISHORE SINGH MP	SUDHIR KUMAR MALLICK	14453/2025
215	D-WP(C)/31384/2025	CHAYNA GHOSH	SUDHIR KUMAR MALLICK	

	WP(C)/22497/2025	MP		14454/2025
216	D-WP(C)/31346/2025	SURENDRA KUMAR BISWAL	SUDHIR KUMAR MALLICK	
	WP(C)/22061/2025	MP		14455/2025
217	D-WP(C)/32969/2025	PRATIMA SENAPATI	SUDHIR KUMAR MALLICK	
	WP(C)/23094/2025	MP		14456/2025
218	D-WP(C)/31000/2025	NIRMAL CHANDRA SAHU	SUDHIR KUMAR MALLICK	
	WP(C)/21986/2025	MP		14457/2025
219	D-WP(C)/30999/2025	DILLIP KUMAR BEHERA	SUDHIR KUMAR MALLICK	
	WP(C)/22496/2025	MP		14458/2025
220	D-WP(C)/18307/2016	SUBARNA MOHANTY	M/S.RAJU KU.SATPATHY	
	WP(C)/18307/2016	MP		14459/2025
221	D-WP(C)/34325/2025	SANDIP KUMAR SAHU	MANOJ KUMAR MOHANTY	
	WP(C)/23815/2025	MP		14460/2025
222	D-WP(C)/34291/2025	K VIJAYA KUMAR	SHREYAN DAS	
	WP(C)/23859/2025	MP		14461/2025
223	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		14462/2025
224	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		14463/2025
225	D-WP(C)/34352/2025	RAJENDRA KUMAR DWIBEDY	ASHUTOSH KUANR	
	WP(C)/ /	MP		14464/2025
226	D-WP(C)/34358/2025	PABITRA NAYAK	SATYA RANJAN PATI	
	WP(C)/ /	MP		14465/2025
227	D-WP(C)/10425/2021	ASHIS KUMAR CHAND		
	WP(C)/10425/2021	MP		14466/2025
228	D-WP(C)/34311/2025	NIRANJAN JENA	MOHIT KUMAR PATI	
	WP(C)/ /	MP		14467/2025
229	D-WP(C)/24444/2025	SATAM PATNAIK	SUNIL J MATHEWS	
	WP(C)/18172/2025	MP		14468/2025
230	D-WP(C)/34365/2025	AJAYA KUMAR SAHU	GYANA RANJAN SETHI	
	WP(C)/ /	MP		14469/2025
231	D-WP(C)/34366/2025	JAGADISH PANDA	MAMATA MISHRA	
	WP(C)/ /	MP		14470/2025
232	D-WP(C)/34368/2025	RUKMANI MERLI @ RUKMINI MERLI	MANAS RANJAN DHAL	
	WP(C)/ /	MP		14471/2025
233	D-WP(C)/34378/2025	PABITRA NAYAK	SATYA RANJAN PATI	
	WP(C)/ /	MP		14472/2025
234	D-WP(C)/28066/2025	SAILASUTA MOHAPATRA		
	WP(C)/19786/2025	MP		14473/2025
235	D-WP(C)/34374/2025	UDENATH NAIK	SUBRAT KUMAR DAS	
	WP(C)/ /	MP		14474/2025
236	D-WP(C)/34033/2025	SUSHIL KUMAR SWAIN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		14475/2025
237	D-WP(C)/34347/2025	NARAYAN BEHERA	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		14476/2025
238	D-WP(C)/33868/2025	RAJESWAR PANDA	SUBHADUTTA ROURAY	
	WP(C)/23620/2025	MP		14477/2025
239	D-WP(C)/14696/2025	RUNUBALA SAHOO	RAMANI KANTA PATTANAIK	
	WP(C)/11246/2025	MP		14478/2025
240	D-WP(C)/36688/2024	TAPAN KUMAR DAS	TANMAY MISHRA	
	WP(C)/21425/2024	MP		14479/2025
241	D-WP(C)/29664/2025	MANORANJAN PARHI	DILLIP KUMAR MOHAPATRA	
	WP(C)/21825/2025	MP		14480/2025
242	D-WP(C)/34392/2025	SUPERINTENDING ENGINEER, ELECTRICAL	SURESH CHANDRA DASH	
	WP(C)/ /	MP		14481/2025
243	D-WP(C)/34350/2025	RAJENDRA KUMAR TRIPATHY	PRAMODA KUMAR DASH	
	WP(C)/ /	MP		14482/2025
244	D-WP(C)/45510/2024	SUB DIVISIONAL OFFICER (ELECT), ELECTRICAL SUB-DIVISION, KUCHINDA	PRASANTA KUMAR PRADHAN	
	WP(C)/26895/2024	MP		14483/2025
245	D-WP(C)/45844/2024	SUB-DIVISIONAL OFFICER (ELECT.), ELECTRICAL SUB-DIVISION, KUCHINDA, TPWODL, SAMBALPUR		
	WP(C)/27933/2024	MP		14484/2025
246	D-WP(C)/34414/2025	UTKAL BUILDERS LTD., BBSR	LALIT KUMAR MAHARANA	
	WP(C)/23861/2025	MP		14485/2025

247	D-WP(C)/34412/2025 WP(C)/ /	VIMLESH KARIR MP	MOHAN CHARAN JENA	14486/2025
248	D-WP(C)/34421/2025 WP(C)/ /	SOVAGINI DIPA MP	LAXMIKANTA MOHANTY	14487/2025
249	D-WP(C)/34427/2025 WP(C)/ /	ARCHANA NAG MP	NITIN KUMAR PRADHAN	14488/2025
250	D-WP(C)/19057/2025 WP(C)/12869/2025	PRIYANKA SWAIN MP	SAMEER KUMAR DAS	14489/2025
251	D-WP(C)/4533/2024 WP(C)/2586/2024	RANJAN BARIK MP		14490/2025
252	D-WP(C)/34440/2025 WP(C)/ /	NEELAMANI DALAI MP	JANMEJAYA KATIKIA	14491/2025
253	D-WP(C)/34444/2025 WP(C)/ /	M/S.RAJ ENGINEERS AND CONSULTANTS MP	CHITRA RANAJAN DAS	14492/2025
254	D-WP(C)/34445/2025 WP(C)/ /	TIKILI BHOI MP	KSHIROD KUMAR ROUT	14493/2025
255	D-WP(C)/34447/2025 WP(C)/ /	PRAKASH CHANDRA PRADHAN MP	SAROJA KANTA SAMAL	14494/2025
256	D-WP(C)/34403/2025 WP(C)/23860/2025	JAGDISH JENA MP	SUKANTA KUMAR DALAI	14495/2025
257	D-WP(C)/34462/2025 WP(C)/ /	M/S GREEN INDIA INFRASTRUCTURE AND DEVELOPERS MP	DEEPA KUMAR PVT. LTD., BBSR	14496/2025
258	D-WP(C)/31287/2025 WP(C)/21940/2025	HIMANSHU CHANDRA ROUT MP	DEEPALI MAHAPATRA	14497/2025
259	D-WP(C)/13061/2025 WP(C)/12652/2025	GENERAL SECY, ODISHA UNIVERSITY OF SCIENCE AND TECHNOLOGY MP	CONTRACTORS AND TECHNOLOGY WORKERS UNION (REGD.), BBSR	14498/2025
260	D-WP(C)/34405/2025 WP(C)/ /	SARPANCH, ADA GRAM PANCHAYAT MP	PRADEEP KUMAR DAS	14499/2025
261	D-WP(C)/32436/2021 WP(C)/32436/2021	ANANTA KUMAR MOHANTY MP	RAMESH AGARWAL	14500/2025
262	D-WP(C)/34477/2025 WP(C)/ /	MODERN ROADWAYS PVT.LTD, UDIT NAG MP	ABHIRAM KUMAR NAYAK	14501/2025
263	D-WP(C)/24980/2025 WP(C)/17379/2025	M/S. QUANTUM GLOBAL INFRATECH LTD, MP	DEEPAK RANJAN SINGH SAMANT	14502/2025
264	D-WP(C)/24980/2025 WP(C)/17379/2025	M/S. QUANTUM GLOBAL INFRATECH LTD, MP	DEEPAK RANJAN SINGH SAMANT	14503/2025
265	D-WP(C)/34457/2025 WP(C)/ /	ALUMINUM MAZDOOR SANGHA MP	SUKANTA KUMAR DALAI	14504/2025
266	D-WP(C)/22810/2025 WP(C)/15746/2025	BRES INFRA STRCUTRE PVT. LTD., TALANGANA MP	GEHAR K HORDHACK	14505/2025
267	D-WP(C)/32962/2025 WP(C)/23397/2025	B.CHIRANJIBI LU MP	SUDHIR KUMAR MALLICK	14506/2025
268	D-WP(C)/28792/2025 WP(C)/20191/2025	CHITTARANJAN BEHERA MP	GYANA RANJAN SETHI	14507/2025
269	D-WP(C)/34491/2025 WP(C)/ /	M/S. SWASTIK MARKETING, BARGARH MP	ADITYA NARAYAN RAY	14508/2025
270	D-WP(C)/34493/2025 WP(C)/ /	UNION OF INDIA MP	GOPAL KRISHNA NAYAK	14509/2025
271	D-WP(C)/34471/2025 WP(C)/ /	PRAKASH JYOTI MAHAKUD MP	SUKANTA KUMAR DALAI	14510/2025
272	D-WP(C)/34488/2025 WP(C)/ /	TUNA CHHATAR MP	KUNAL KUMAR SWAIN	14511/2025
273	D-WP(C)/34501/2025 WP(C)/ /	M/S. VICKY ENTERPRISER, ANGUL MP	MADHAB LAL AGARWAL	14512/2025
274	D-WP(C)/34514/2025 WP(C)/ /	SUBRAT KUMAR SAMANTRAY MP	DIPTI RANJAN SWAIN	14513/2025
275	D-WP(C)/34511/2025 WP(C)/ /	GADADHAR PANIGRAHI MP	JYOTIRMAY GUPTA	14514/2025
276	D-WP(C)/35984/2023 WP(C)/35984/2023	SUSANTA KUMAR DASH MP	DEEPAK RANJAN SUNDARAY	14515/2025
277	D-WP(C)/33902/2025 WP(C)/23640/2025	PRADEEP KUMAR SWAIN MP	SANJIB KUMAR BHANJADEO	14516/2025
278	D-WP(C)/34506/2025	MALAYA PRADHAN	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		14517/2025
279	D-WP(C)/33904/2025 WP(C)/23641/2025	PRIYANSHU BARIK MP	SANJIB KUMAR BHANJADEO	14518/2025
280	D-WP(C)/34520/2025 WP(C)/ /	ANJAN KUMAR PARIDA MP	MANOJ KUMAR PATI	14519/2025
281	D-WP(C)/32356/2025 WP(C)/22932/2025	BHABANI SANKAR GARABADU MP	SUDHIR KUMAR MALLICK	14520/2025
282	D-WP(C)/32345/2025 WP(C)/22678/2025	JITENDRA DAS MP	SUDHIR KUMAR MALLICK	14521/2025
283	D-WP(C)/24487/2022 WP(C)/24487/2022	BALARAM SAMAL MP	PRASANTA KUMAR TRIPATHY	14522/2025
284	D-WP(C)/33481/2021 WP(C)/33481/2021	GOUTAM CHANDRA GOLDAR MP	MANORANJAN MISHRA	14523/2025
285	D-WP(C)/33481/2021 WP(C)/33481/2021	GOUTAM CHANDRA GOLDAR MP	MANORANJAN MISHRA	14524/2025
286	D-WP(C)/33481/2021 WP(C)/33481/2021	GOUTAM CHANDRA GOLDAR MP	MANORANJAN MISHRA	14525/2025
287	D-WP(C)/6553/2025 WP(C)/5068/2025	M/S ESL STEEL LTD., SUNDARGARH MP	ASHOK KUMAR PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	14526/2025
288	D-WP(C)/5664/2025 WP(C)/4446/2025	M/S ESL STEEL LTD., NADIDIHI, SUNDARGARH MP	ASHOK K. PARIJA (SR. ADV.), SARADA PRASANNA SARANGI	14527/2025
289	D-WP(C)/34538/2025 WP(C)/ /	JUBARAJ SAHOO MP	ASHOK KUMAR MOHAPATRA	14528/2025
290	D-WP(C)/34495/2025 WP(C)/ /	SUDHEER KUMAR PANDA MP	DR. BINODA KUMAR MISHRA	14529/2025
291	D-WP(C)/34546/2025 WP(C)/ /	GOUTAM KISAN MP	DIGAMBARA MISHRA	14530/2025
292	D-WP(C)/34549/2025 WP(C)/ /	CHATURA PADHAN MP	RABINDRA NATH PAL	14531/2025
293	D-WP(C)/34552/2025 WP(C)/ /	M/S. MAA THAJURANI INDANE GRAMIN WAPOR, MANUMISHRAN MP	MANORANJAN MISHRA	14532/2025
294	D-WP(C)/34557/2025 WP(C)/ /	M/S.MAA SANTOSHI CONSTRUCTION, JAJPUR MP	PUKURUDUTTA KAR	14533/2025
295	D-WP(C)/34559/2025 WP(C)/ /	M/S. HOTEL CHANDRABHAGA, BALIA, BALASORE MP	SONO NATH MISHRA	14534/2025
296	D-WP(C)/34566/2025 WP(C)/ /	HUTASAN BARIK MP	ABHILASH MISHRA	14535/2025
297	D-WP(C)/34569/2025 WP(C)/ /	OMKARA REALTY, CUTTACK MP	SASWAT KUMAR ACHARYA	14536/2025
298	D-WP(C)/34578/2025 WP(C)/ /	RADHA BINOD SAMANTRAY MP	SOUMYA RANJAN MOHANTY	14537/2025
299	D-WP(C)/34580/2025 WP(C)/ /	GALU KUMAR PANI MP	SASWAT KUMAR ROUT	14538/2025